

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 606 OF 2018
(In respect of State of Arunachal Pradesh)

IN THE MATTER OF:

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

**AFFIDAVIT CUM FIRST SIX MONTHLY PROGRESS REPORT
ON BEHALF OF THE STATE OF ARUNACHAL PRADESH**

PAPER BOOK

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Advocate for the
State of Arunachal Pradesh :

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I, **Dharmendra** S/o Late Shri Roop Kishor, Aged about 57 years, Chief Secretary, Government of Arunachal Pradesh do hereby solemnly affirm and state as under:

1. That, I am the Chief Secretary, Government of Arunachal Pradesh and I am conversant with the facts and circumstances of the instant case in my official capacity. Hence, I am competent to swear this Affidavit.

2. That, I have read the contents and I submit that the facts stated in this affidavit are true to the best of my knowledge and are derived from the office records pertaining to the concerned Departments. I believe them to be true. No part of the same is false and nothing material has been concealed therefrom.

3. That, this six-monthly Progress Report is being filed pursuant to the orders dated 24.11.2022 passed by this Hon'ble Tribunal directing the Chief Secretary of the Government of Arunachal Pradesh to file a six-monthly progress report with verifiable progress on the directions contained in Para 27 to 57 of the order dated 24.11.2022.

4. It is submitted that in compliance of the above directions, the six monthly Progress Report on behalf of the State of Arunachal Pradesh is as under;

Para 27: *Correctness of above data.....STPs at Pasighat, Naharlagun and Itanagar at cost of more than Rs. 10 crore per MLD which is too towards higher side having regard to NMCG assessment of such cost being Rs. 2 crore per MLD (excluding cost of conveyance system) can be reduced if decentralized or traditional systems are installed.*

Compliance to Para no. 27

- i. The data reported earlier to Hon'ble NGT on generation of Solid Waste was correct. However, the data on liquid waste generation was verified and found to be 51.49 MLD. The verification was done by a team of Officers from Arunachal Pradesh State Pollution Control Board, Department of Urban Development and Housing and Department of Urban Local Bodies (ULB). In this connection, a copy of the Minutes of the Meeting dated 24-01-2023 is attached as **Annexure- I.**
- ii. Further, the data on Liquid and Solid Waste generation with regard to 27 notified Census Towns for the quarter ending March, 2023 was compiled and is as given below:

Category of waste generation in Arunachal Pradesh	Data as per the report submitted to the Hon'ble Tribunal on 14th November 2022	Data for 27 Census Towns as on 31st March, 2023
Solid Waste	214.02 TPD	215.21 TPD
Liquid waste	236.48 MLD	47.17 MLD

TPD = Tonnes per Day, MLD = Million Litres per Day

Source: Urban Development and Housing Department, Government of Arunachal Pradesh.

iii. As directed by the Hon'ble Tribunal, a re-checking cum technical re-assessment of the costing of the concerned Sewage Treatment Plant (STP) projects were carried out by the Directorate of Urban Local Bodies (ULBs), Arunachal Pradesh.

As per the report of the Directorate of Urban Local Bodies, the cost of Sewage Treatment Plant (STP) in Naharlagun comes to Rs. 2.60 Cr per MLD (excluding cost of conveyance systems). As regards the costing of STP in Pasighat, the costing is reported at Rs. 7.12 Cr per MLD. The difference in costing is attributed to the technology used in the project. The STP in Naharlagun has adopted Sequence Batch Reactor technology. The STP in Pasighat uses MBBR (Moving Bed Biofilm Reactor) technology.

Besides, it is also submitted that the STP work in Pasighat was started in the year 2022 by the implementing agency and it has been progressing since then. However, it is also submitted that apparently, the per MLD cost in the current

project is comparable with similar other projects at various other locations in the country, as mentioned herein below;

Sl. No.	Organization	Capacity in MLD	Estimate project cost in Rs. (Cr)	Estimated cost per MLD in Rs. (Cr)
1.	Municipal Corporation, Greater Mumbai	500	3382.98	6.76
2.	Municipal Corporation, Greater Mumbai	360	2493.52	6.92
3.	Municipal Corporation, Greater Mumbai	250	2652.32	10.60
4.	UP Jal Nigam (HQ), Lucknow	30	423.40	14.10

MLD=Million Litres per Day

Source: Department of Urban Local Bodies, Government of Arunachal Pradesh.

Installation of decentralized or traditional systems is encouraged by the Department of Urban Development Department and Housing. In this connection, a circular has been issued by the Department on 10-05-2023, a copy of the Circular dated 10.05.2023 issued by the Department is attached as **Annexure-II**.

Para 28: *Having regard to the unsatisfactory state of affairs..... need for total change at policy and execution level after study of success stories*

It is necessary to ensure that wet solid waste is kept separate from dry waste at all levels, collection, transportation or handling... Similarly, the sewage after necessary treatment can be utilized for agriculture or other non-potable purposes. The decentralized technology or traditional technologies may also be explored.

Compliance to Para no. 28

- i. In order to study success stories related to Municipal Solid Waste Management, a study visit to Indore city was carried out jointly by the Department of Urban Development, the Directorate of Town Planning, and Urban Local Bodies, Arunachal Pradesh. The study visit identified the following potential key strategies/models for proper solid waste management;
 - a) Involvement of Residents Welfare Associations in waste segregation and collection,
 - b) Setting up of decentralized network of composting units,
 - c) Setting up of waste to energy plants, promotion of waste to wealth and related circular economy.
- ii. In addition, a study cum exposure visit was made to the IIT Guwahati on 30th March 2023 to explore low cost locally effective measures for implementation of the provisions contained in the Municipal Solid Waste Management Rules, 2016.

The study team had detailed technical discussions with a technical panel of the School of Energy Sciences and Engineering, IIT Guwahati, focusing on identification of potential locally effective technological models and options to scientifically address the solid waste management challenges in Arunachal Pradesh. The study visit identified technologies such as a) Standard Briquetting Machine technology and b) Vermi-composting technology, for piloting in the State.

These technologies have potential to facilitate effective utilization of organic waste, produce value added products and generate green livelihood opportunities.

Copy of the Study Report on the Exposure Visit to Indian Institute of Technology-Guwahati to study locally effective low cost technologies for solid waste management in Arunachal Pradesh is at **Annexure-III**.

- iii. The Member Secretaries of the State Pollution Control Board (SPCB) of Punjab and Odisha have been contacted and study locations have been identified. These study visits will be carried out shortly.
- iv. As regards the setting up of a dedicated cell in the office of the Chief Secretary, it is to submit that the Environment Monitoring Cell (EMC) has already been constituted in the Office of the Chief Secretary, Government of Arunachal Pradesh for dealing with the subject of Solid and Liquid Waste Management. Copy of the order dated 25.02.2021 passed by the Principal Secretary (E&F) is at **Annexure-IV**.

Copy of the meeting notice dated 06.04.2023 issued by the Secretariat of the Environment Monitoring Cell is at **Annexure-V**.

- a) Besides, in order to closely focus on addressing environmental management related issues at local level, the EMC meeting held on 28th March, 2023 decided that the Urban Development Department would set up similar EMCs under Chairpersonship of Deputy Commissioner concerned in urban areas of Itanagar, Pasighat and Tawang in phase-I.

The local level EMCs so envisaged have already been set up in Tawang and Pasighat. Copy of order No. UD/TWG/SWM-03/2020-21/652-58 dated 16.05.2023 passed by the Government of Arunachal Pradesh is at the **Annexure-VI**.

Copy of order No. PMC/SBM-2.0/SWM/2022-23 dated 15th May 2023 passed by the office of the Pasighat Municipal Council, East Siang District Pasighat, Arunachal Pradesh is at **Annexure- VII**.

- b) Besides, under the directions of the Hon'ble Tribunal, District Level Special Task Force (STF) has been notified for creating awareness about Solid Waste Management Rules by involving educational, religious, social organization and Non-Government Organizations. Copy of the order No. DTP/MUN-85/2018-19/(Pt)/41-52 dated 05 April 2019 passed by Department of Town Planning & Urban Local Bodies, Govt. of Arunachal Pradesh is at **Annexure-VIII**.
- v. In order to ensure separation of wet solid waste and dry waste at all levels, a notification for segregation of waste at source was issued by the State Government of Arunachal Pradesh vide. No. DTP/MUN-88/2018-19 dated 29th March, 2019 and No DTP/MUN-85/2018-19/ (Pt) dated 5th April, 2019.

Copy of the of the Letter No. DTP/MUN-88/2018-19 dated 29th March, 2019 issued by the Department of Town Planning and Urban Local Bodies Govt. of A.P. is at **Annexure-IX**.

Copy of Notification dated 05.04.2019 issued by the Department of Town Planning and Urban Local Bodies Govt. of A.P. is at **Annexure- X**.

The current status of solid waste management in the notified census towns of the State is as below:

Percentage of collection of Solid waste	85.64%
Percentage of Solid Waste processed	18.28 %

Source: Arunachal Pradesh State Pollution Control Board, Nahariagun, Itanagar.

- vi. In order to separately handle dry wastes for further recycling and reusing, 13 Material Recovery Facilities (MRFs) have been identified. These MRFs are in various stages of establishment for commissioning. The current status of setting up of MRFs in the State is given below:

MRFs already set up and their respective capacities	Namsai (5TPD) Ziro (5TPD) Basar (2TPD)	All functional.
MRFs construction nearing completion (75 % work completed)	Seppa (5 TPD) Tezu (5TPD) Longding (2TPD) Khonsa (5TPD)	Targeted to complete by March, 2024.
MRFs at different stages of completion	Pangin (2TPD) - 70% Daporijo (5TPD) - 70% Hawai (2TPD) - 60% Anini (2TPD) - 30% Aalo (5TPD) - 15% Koloriang (2TPD) - under progress	Targeted to complete by March, 2024.

TPD = Tonnes per Day

Source: Urban Development Department, Government of Arunachal Pradesh Itanagar.

Para 29: *Apart from collection, segregation and scientifically handling of waste as per SWM Rules 2016 is required. bridging the gap in management of MSW, segregation of the solid waste at source..... adequate composting /vermicomposting/bio-methanation centres need to be set up and upgraded.....establishing de-centralized and centralized waste processing facilities. identified empaneled service providers and such details may be posted on State's/Centre's GeM portal.....Composting and bio-methanation has to be undertaken considering the climatic conditions.*

Compliance

- i. As regards the collection, segregation and scientific handling of wastes as per Solid Waste Management Rules, 2016 is concerned; status in respect of the notified census towns for the quarter ending March, 2023 is given in the following table;

Sl. No.	Name of Town	Quantity of MSW generated (TPD)	Quantity of MSW collected & transported (TPD)	Quantity of MSW segregated (TPD)	Quantity of MSW processed (TPD)
1.	Tawang	9	9	9	0
2.	Bomdila	7	6	6	2
3.	Dirang	3	3	3	0.13
4.	Seppa	5	5	3	1
5 & 6	Itanagar, Naharlagun	85	75	0	15
7.	Sagalee	4	2	0	0
8.	Daporijo	8	6	1	0.6
9.	Aalo	8	8	3	3
10.	Basar	5	5	5	1.5
11.	Boleng	2	2	0	0
12.	Pasighat	17	13	12	12
13.	Yingkiong	4.1	3.4	3.4	0.8
14.	Changlang	2	2	0	0
15.	Jairampur	4.81	4.81	4.81	0
16.	Miao	5	1.3	1.3	0.3
17.	Deomali	2.5	1	0	0
18.	Khonsa	4.5	4	0	0
19.	Longding	2.5	1.5	0	0
20.	Ziro	10	9.5	0	0
21.	Koloriang	4	4	4	0
22.	Anini	0.6	0.6	0	0
23.	Roing	5	5	3.5	0
24.	Tezu	6	3	1	1
25.	Namsai	6.2	6.2	0.023	2
26.	Hawai	5	4	0	0
27.	Rupa	0	0	0	0
	Total	215.21	184.31	60.033	39.33

TPD = Tonnes per Day

Source: Arunachal Pradesh State Pollution Control Board, Naharlagun, Itanagar.

In order to address the prevailing gaps in collection and treatment of solid wastes, the Department of Urban Development and Housing has already prepared an action plan covering 27 towns with a cumulative capacity of 215.21 TPD. Copy of the action plan dated 21.05.2023 issued by Department of Urban Development & Housing, Govt. of A.P.is at **Annexure-XI**. The implementation of action plan is subject to availability of funds.

- ii. As regards setting up of adequate composting/vermicomposting/bio-methanation centres, the Directorate of Urban Local Bodies, Government of Arunachal Pradesh will take up a pilot project on bio-methanation under Itanagar Capital Region in collaboration with private agency.
- iii. Regarding use of wet biodegradable waste as animal feed for piggeries etc., it is to submit that vegetables and food wastes are segregated and collected at vegetable markets, hotels etc., The material so collected has been used to feed livestock and much of the biodegradable wet waste is consumed as animal feed.

Para 30: *Legacy waste site(s)....safety of workers engaged should be ensured.....preventing foul smell and safety.....*

Water quality....periodically monitored. If any contamination is found, remedial action may be taken.....

All efforts may.....,do not dispose waste on sloppyDisposal of waste, particularly plastics, metallic containers, etc., at hill slopes and in forests has to be checked.

Para 31: *As already mentioned earlier, legacy waste dumpsites have resulted in huge damage to the environment.....For compensating them for such damage.....Campa Funds can be utilized (CAMPA Act).*

One third of reclaimed land.....reserved for integrated waste management facilities. Remaining one third for monetizing, if funding is required for tackling the legacy waste.

Legacy waste clearance.....remediation of legacysites may be one time affair and such situations should not arise in future. User of land, to be reclaimed, needs to be declared in advance..... This is in line with order of this Tribunal dated 11.10.2022 in OA No. 300/2022, In re: News item published in News 18 dated 26.04.2022 titled "Delhi: Massive Fire at Bhalswa Dump Yard, Fourth This Year; 13 Fire Tenders on Spot".

Para 32: *The execution plansetting up of requisite waste processing plants (centralized and decentralized).....legacy waste.*

Bioremediation/bio-mining processes need to be executed as per CPCB guidelines....comply with laid down specifications.

Other material recovered during such processes is to be put to use through authorized dealers/handlers /users.

Instead of creating more dumping sites for waste generated on day-to-day basis....."Waste to Wealth" on 2.10.2017 under Swachh Bharat Mission.

Compliance of Paragraphs 30, 31 & 32:

The legacy waste sites in Itanagar Capital Complex and Pasighat Town have been remediated under the Smart City Mission. These sites are well managed and the safety measures have been taken care of as per the guidelines. Protection and monitoring of such sites are done by the concerned management agencies and the State Pollution Control Board (SPCB).

a) Management of Legacy waste site in Itanagar: As on 31st March 2023, an area about 6500 Sq. m of legacy waste area in Karsingsa, Itanagar was reclaimed by the Itanagar Smart City Development Corporation by clearing about 11730 m³ of legacy waste. All the extracted legacy waste from Karsingsa site was shifted to Chimpu for further processing with trommel facility. One-third of the reclaimed area is reserved for avenue plantation and the rest will be used for construction of a vehicle garage by the Itanagar Municipal Corporation. The project is expected to be completed by 2023. Copy of progress report and action plan dated 21.04.2023 is at **Annexure-XII**.

b) Management of Legacy waste site in Pasighat:

The legacy waste management in Pasighat town is carried out under the Municipal Solid Waste (MSW) Plant project. The work has been awarded under Engineering Procurement and Construction (EPC) contract mode on Design Build Operation and Transfer (DBOT) basis with Operation & Maintenance (O&M) for 3 years which includes construction of MSW plant and treatment of legacy waste.

Currently, 80% of the work has been completed for MSW plant and the project is targeted to be completed by June 2023. A quantity of 29322 cum has already been treated out of the estimated total quantity of legacy waste at the site i.e. 45266 cum. On completion of legacy waste treatment, the reclaimed area will be converted into a green zone by plantation. Copy of the action plan dated 18.03.2023 is at **Annexure-XIII**.

- c) As regards the efforts to prevent disposal of waste on sloppy terrains leading to impacts on streams and rivers, it is submitted that inspections were carried out by the Urban Development Department along with the District Administrations. In Aalo, West Siang District polluting piggery units so detected were closed down.
- d) The action plan for closing the gaps in Solid Waste Management prepared by the Department of Urban Development and Housing is placed at **Annexure-XI**. The status of setting up Material Recovery Facilities (MRFs) in Arunachal Pradesh has been given in compliance to Para no. 28 (Para-VI).

Para 33: *Gap in generation and treatment and utilization.....*

Compliance status of laid down standards at the outlets of STPs has to be ensured.

*Timeline for the establishing requisite treatment.....
speedy further action has to be ensured.*

Compliance:

- i. The estimated quantity of sewage generation is 47.17 MLD for the notified census towns as per the report for the quarter ending March, 2023.
- ii. The timeline for planned Sewage Treatment Plants (STPs) is as follows:
 - a) Work on STP in Pasighat town with capacity of 4 MLD has started. The project is expected to be completed by July 2023.
 - b) STP at Chimpu, Itanagar with a capacity of 100 KLD is under trial and testing for commissioning.
 - c) The Sewerage project Naharlagun (Phase-I) with capacity of 3 MLD could achieve only 15% progress, due to legal issues between the executing agency and the contractor. The issue is being reviewed for an early solution.
 - d) STP for a cluster of towns (Namsai, Roing & Tezu) is proposed to be implemented.
 - e) The action plan for closing the gap in treatment of liquid waste provided by the Department of Urban Development & Housing is attached at **Annexure-XIV**. The implementation of action plan is subject to availability of funds.

Para 34: *As already noted and also observed in the judgment of the Hon'ble Supreme Court in Paryavaran Surakhsha, supra, quoted earlier, the matter falls in 11th and 12th Schedules to the Constitution.....right and absolute liability of the State, lack of funds or other resources such as land (sites for waste management) cannot be pleaded to deny such right. State cannot avoid its responsibility or delay its discharge on that pretext. Freeship or other policies involving State resources cannot take priority over basic need for hygiene and pollution free environment.*

Compliance:

- i. Arunachal Pradesh State Pollution Control Board has adopted the mechanism prepared by the Central Pollution Control Board, New Delhi for levying Environmental Compensation Charges on polluting industries.

Accordingly, the value of environmental degradation, which occurred due to the violation of environmental norms, was estimated at Rs. 3,28,68,750/- and the polluter i.e., the National Highways and Infrastructure Development Corporation Limited, New Delhi was directed to pay the estimated cost of environmental degradation. The polluter remitted the estimated cost. In addition, penalties of Rs. 7,91,500/- were imposed on twenty two polluters by the Arunachal Pradesh State Pollution Control Board during the Financial Year 2022-23.

- ii. As regards availing central funds it is submitted that the Department of Urban Local Bodies, Government of Arunachal Pradesh has proposed two solid waste treatment plant projects in the Itanagar Capital region under the "Scheme for Special Assistance to State for Capital Investment (SASCI, 2023-24)".

Para 35, 36, 37, 38, 39 & 40: *Sewage can be processed by cost-effective methods at least at several identified locations with least expenses. Decentralized and the prefabricated/modular treatment.....State's financial burden can be reduced. Maintaining sources of clean water (rivers, storm water drains and water bodies – lakes, wetlands etc.) free from treated or untreated sewage, channelizing treated sewage for non potable purposes.*

Para 36: *We also find that the sanctity and significance of natural storm water drains needs to be maintained. Storm water drains, if left unpolluted, can be source of drinking water for humans, birds,.....The Tribunal has comprehensively dealt with this issue on 03.08.2022 in OA No. 1002/2018, Abhisht Kusum Gupta vs. State of Uttar Pradesh &Ors. Thus, in the State rivers and streams/Jhoras should be maintained for their pristine quality.*

Para 37: *Efforts are also required on utilization of treated sewage such as by establishments like malls, industrial estates, automobile.....to save potable water for drinking. The treated sewage can be utilized for industrial/agricultural/other non-drinking uses like washing railway wagons/yards... The State may contemplate with prospective plan to utilize treated sewage rather than*

discharging into natural water courses which are very precious.

Para 38: *As already observed, there is a need for planning to prevent sewage (treated or untreated) entering the potable water resources..... models which can be considered at appropriate locations. The same has been mentioned in order of this Tribunal dated 11.10.2022 in M.A. No. 43/2022 in OA No. 41/2020, Pushpendra Kumar vs. Nagar panchayat, Kadaura & Ors.*

Para 39: *The restoration measures with respect to sewage management include identifying sites for setting up of sewage treatment and utilization systems, upgrading systems/operations.....STPs need to have co-treatment facilities of septage rather than having isolated FSTPs. Guidelines of SBM - U 2.0 may be referred to in this respect.*

For urban areas, SBM-U 2.0 provides co-treatment of faecal sludge at STPs with sewage for which funding provisions are made.

Para 40: *Sewage treatment facilities adopted in terms of septic tank/soak pit/FSTP.....Need to consider change in approach for administrative processes.*

Compliance:

- i. The action plan for closing the gap in treatment of liquid waste provided by the Department of Urban Development & Housing is at **Annexure-XIV** above.

- ii. The Directorate of Town Planning, Government of Arunachal Pradesh, has undertaken a Johkasou Sewage Treatment Plant (STP) with a capacity of 200KLD for rejuvenation of Yagamso river, Itanagar under the Smart City Mission. This comprehensive river restoration and conservation project addresses issues such as river pollution, aquatic life restoration, catchment stabilization, etc.
- iii. As approved by the Central Pollution Control Board, water quality is being monitored at 17 river water monitoring sites in the State. The monthly reports of the water analysis are uploaded in the CPCB portal- Environmental Water Quality Data Entry System regularly.
- iv. Apart from that, as per a decision taken in the Environment Monitoring Cell (EMC) meeting held on 28th March, 2023, water quality testing was carried out by SPCB in the Senki, Pachin and Dikrong rivers on 2nd May, 2023.

The water quality parameters were found within the permissible limits except for turbidity parameter. Copy of the Report of the APSPCB for the month April 2023 is attached as **Annexure-XV**.
- v. For treatment of waste water in Pasighat Town, an action plan has been submitted by the Pasighat Smart City Development Corporation, which is enclosed at Annexure-XIV above.
- vi. Regarding the STP at Chimpu, Itanagar, it is proposed that the treated waste water from the Septage Treatment Plant Chimpu, Itanagar will be used for watering the plants

planted along the divider of NH-415. The project is expected to start by July, 2023. In this regard, an action plan submitted by Itanagar Municipal Corporation. Copy of the action plan submitted by Itanagar Municipal Corporation dated 24.04.2023 is enclosed at **Annexure-XVI**.

Para 41: *We have suggested a change in approach in realizing that remedial action cannot wait for an indefinite period..... If there is deficit in budgetary allocations, it is for the State alone to have suitable planning by reducing cost.....It is a poor substitute for compliance within laid down timelines for the long past.....There is no time for leisure, reflected in timelines proposed for bridging the acknowledged gaps.*

Compliance:

- i. Action plans for Solid and Liquid waste management are attached at **Annexure-XI & XIV** above.

Para 42 & 43: *It is the mindset and determination to act in a mission mode which can produce results.*

Para 43: *Thus, it may be necessary to brain storm with available experts and other stake holders in the State at different levels, such brain storming sessions may enable capacity enhancement of the regulators and the processes. Campaigns and community involvement may result in reducing the financial and administrative load on the administration.*

Compliance:

- i. An online brainstorming session on data management and enforcement of single use plastic ban was conducted on 17/03/2023 for the officials of the Urban Development Department/Urban Local Bodies/Itanagar Municipal Corporation/Pasighat Municipal Corporation/State Pollution Control Board. In the meeting actions such as, a) constitution of a District Level Committee for the enforcement of single use plastic ban, b) Preparation of an inspection schedule for enforcement of ban in markets and other commercial areas by the inspection committee were identified. A copy of the summary record of the meeting dated 23.03.2023 of the Chief Engineer Department of Urban Development and Housing is at **Annexure-XVII**.
- ii. Another brainstorming session with the experts and stakeholders to evolve models of solid waste management is tentatively planned for the last week of June, 2023 by the Urban Development Department.

Para 44: *Compliance of environmental norms on the subject of waste management has to be on high on priority. It is high time that the State realizes its duty to law and to citizens and adopts further monitoring at its own level.*

Compliance:

- i. In order to ensure compliance of environmental norms, District Environmental Monitoring Committees have been constituted in Tawang and Pasighat.
- ii. Enforcement drive on Single use plastics ban was carried out. Copy of the Report dated 28.03.2023 by the office of EE(UD&H) is at **Annexure-XVIII**.

Para 45, 46, 47 & 48: *Since the issue has been pending since long and there are adverse effects.....Planning has to be to resolve the problem without any further delay, in shortest possible time....., adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes.*

Para 46: *Another important subject is community involvement not only for IEC activities but also for planning and execution of waste management activities.....The District Environment Plans must have an authentic and updated database which can be helpful for policy making and execution of projects.*

Para 47: *In the light of observations in para 27 to 46 above, it appears that there is need for paradigm shift in handling of the situation.....is to set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level.....It should be headed by an officer of the rank of Additional Chief Secretary with representation from concerned departments – Urban Development, Rural Development, Environment and Forest, Agriculture, Water Resources, Fisheries and Industries.....preparing a comprehensive blueprint, periodic review of progress in bridging the gaps in sewage and solid waste management and establishing, continuous interaction with the stakeholders, including experts and institutions, concerned departments.....It should be responsible for 40 selecting service providers and simplifying procedures for fixing terms of engagement. Best practices are to be evolved and followed.*

Para 48: *Mechanism is considered to engage service providers by due diligent.....simultaneously throughout the*

State – all districts, cities and towns.....Need for compliance of statutory duties by specified authorities under SWM Rules and monitoring by NMCG and MoUD for centrally assisted/sponsored schemes.

Compliance:

- i. Vide notification dated 25-04-2023, a State Level Committee has been constituted by the Department of Urban Development and Housing to set up a Centralized Single Window Mechanism for planning, capacity building and monitoring of waste management at the state level. The mechanism will also provide a platform to engage service providers by due diligence process who may execute work relating to solid and sewage management. Copy of the notification dated 25.04.2023 issued by Department of Urban Development and Housing is at **Annexure-XIX**.
- ii. Environment Management Plans of five districts namely Leparada, West Siang, West Kameng, Kurung Kumey and Tawang have been prepared. Further, State Pollution Control Board is collaborating with the District Administrations to complete the Environment Management Plans for the rest of the Districts. The status of District Environment Plans dated 19.05.2023 submitted by the Arunachal Pradesh State Pollution Board vide their letter dated 19-05-2023. Copy of the status of District Environment Plans dated 19.05.2023 as submitted by the Arunachal Pradesh State Pollution Board is at **Annexure-XX**.

Para 49: *Under the Solid Waste Management Rules, 2016, statutory authorities for various actions have been*

specified. Under Rule 5, a Central Monitoring Committee (CMC) is to be constituted headed by the Secretary, MoEF&CC with representation from.....The CMC is to meet once in a year. The Ministry of Urban Development has to coordinate with the States/... Ministry of Chemical and Fertilizers (MoCF) have to provide market development assistance for compost and promote marketing of co-marketing of compost from city garbage with chemical fertilizers as a 'Basket approach' be complied with. Further MoCF may review its subsidy fertilizer policy considering Rule 8(g) of the Solid Waste Management Rules, Ministry of Agriculture has to evolve a mechanism for utilization of compost.....the concerned Secretaries of Urban Development have to prepare State Policy and Management strategies and the Town Planning....., the District Magistrates have to identify suitable lands and review performance of local bodies. Under Rule 13, the Secretaries of Panchayats have also to perform similar duties. Under Rule 14, CPCB is to coordinate with State PCBs and formulate standards of ground water, ambient air quality ... Under Rule 16, the SPCBs/PCCs have to enforce the rules and monitor compliances.....The MoEF&CC has to finally monitor compliance, as already mentioned.

Compliance:

The concerned Departments of the State have been entrusted to comply with various rules on Waste Management. Gaps in compliance of various environmental Laws is monitored by the Environment Monitoring Committee constituted by the State Government vide order dated 25-02-2021. A copy of the order is attached as **Annexure- IV** above.

Besides, the status on water pollution, air pollution, noise pollution etc., is monitored by the Arunachal Pradesh State Pollution Control Board.

Para 50, 51, 52 & 53: *In view of continuing huge gap in solid and liquid waste generation and treatment..... programmes like Swachh Bharat Mission (SBM – Urban 2.0)13, AMRUT 2.014, Swachh Bharat Mission (Grameen)15 and River Cleaning,.....Central Funding and State budgetary provisions need to be adequately allocated..... While granting/disbursing funds to States/UTs, execution mechanism for centralized tendering at the State level..... MoUD may further consider to render proper financial and technical support to States and UTs.*

Para 51: *In view of unique problems of States like Arunachal Pradesh and perhaps other hill States (North East, J&K, H.P. and Uttarakhand).....reaffirmation of sewage management through septic tanks/soak pits and FSTPs in urban and rural hilly areas..... by appropriate means including remediation of legacy waste. MoUD needs to coordinate this activity for which the State may also take place.*

Para 52: *In Arunachal Pradesh, there are a number of armed forces establishments as well as cantonment areas. Administration of such areas, including waste management, is handled by the armed forces themselves under the Defence Ministry. In respect of such areas, the Tribunal has passed order dated 24.05.2021 in OA No. 451/2019, Air Marshal Anil Chopra, considering status reports dated 10.09.2020 and 24.5.2021 filed by the Ministry of Defence.*

Para 53: *In the light of above, Secretary, Ministry of Defence, Gol.....other concerned authorities may ensure that necessary measures are taken for waste management by adequate monitoring in the interest of environment and public health. They may also coordinate with ULBs concerned.*

Compliance:

The State Government collaborates with the Central Government agencies from time to time for the management of solid and liquid wastes in the State.

Para 54: *We hope in the light of interaction with the Chief Secretary, the State of Arunachal Pradesh will take further measures.....ensuring that gaps in solid and liquid waste generation and treatment.....Restoration plans need to be executed at the earliest.....Compliance be ensured by Chief Secretary.*

Compliance:

- i. In order to implement the directions of the Hon'ble Tribunal, a meeting on prioritization of actions to be taken by the line Departments concerned was held on 22nd December 2022, which was chaired by the Principal Secretary (Environment, Forests and Climate Change), Government of Arunachal Pradesh. The meeting was held within one month of the date on which order was passed by Hon'ble NGT. Copy of the Office Memorandum dated 03.01.2023 is placed at **Annexure-XXI**.
- ii. Regular monthly monitoring cum coordination meetings have been carried out with the concerned line departments to expedite implementation of the directions of the Hon'ble Tribunal.

- iii. The progress of implementation of the directions was also reviewed by the Environment Monitoring Cell (EMC) on 28th March 2023 and 19th May 2023 under Chairpersonship of Chief Secretary, Government of Arunachal Pradesh. Copy of the Office Memorandum dated 25.05.2023 issued by the Department of Environment, Forests and Climate change is at **Annexure- XXII**.

Para 55: *As already observed, it will also be open to the State to plan raising of requisite funds from generators/contributors of waste or by any other legal means.*

Compliance:

- i. Arunachal Pradesh State Pollution Control Board has adopted the mechanism prepared by the Central Pollution Control Board, New Delhi for levying Environmental Compensation Charges on polluting industries. Accordingly, the value of environmental degradation, which occurred due to the violation of environmental norms, was estimated at Rs. 3, 28, 68,750 and the polluter, i.e., the National Highways and Infrastructure Development Corporation Limited, New Delhi was asked to pay the estimated cost of environmental degradation. The polluter remitted the estimated cost. In addition, penalties of Rs. 7,91,500 have been imposed on twenty-two polluters by the Arunachal Pradesh State Pollution Control Board during the Financial Year 2022-23.

Para 56 & 57: *In our recent order dated 01.09.2022 in O.A No. 606/2018 in respect of State of West Bengal), @ Rs. 2 Crore per MLD for untreated liquid waste and in OA No. 286/2022 for unprocessed legacy waste compensation*

was fixed @ Rs. 300 per MT to be utilized for restoration measures,..... , within three months.

Para 57: *In view of above, though it is stated that there is gap of 236 MLD in sewage generation and treatment which does not appear to be authentic figure,.....100 MLD and also considering gap in solid waste management, we levy compensation of Rs. 200 crores.....The amount may be kept in a ring fenced account to be operated as per directions of the Chief Secretary only for waste management.....proposed landfill sites in forest area at Itanagar - Karsingsa and Dapo Yarlo may not be allowed as it will be in violation of the Indian Forest Act, 1927.....better alternatives to utilize the wet waste for composting at appropriate locations. The scale of expenditure for STPs may be reviewed in the light of realistic.*

Compliance:

- i. The Department of Urban Development and Housing, Government of Arunachal Pradesh has informed that a proposal for setting up of a ring-fenced account for maintaining and utilisation of the compensation amount of Rs.200 crore imposed by the Hon'ble Tribunal, is under process.
- ii. The Itanagar Municipal Corporation has reported that landfill sites have not been proposed at Karsingsa and Dapo Yarlo. However, construction of Municipal Solid Waste Treatment Plants has been proposed at Karsingsa and Dapo Yarlo. Construction work shall be permitted only after obtaining all clearances required as per the Acts related to forest, wildlife and environment. The Local Body has moved an application seeking clearance under the Forest (Conservation) Act, 1980.

- iii. Installation of decentralized or traditional systems for waste management is encouraged by the Department of Urban Development Department and Housing. In this connection, a circular has been issued by the Department on 10-05-2023. Copy of Minutes of Meeting dated May 2023 is at **Annexure-XXIII.**

Para 58: *Further, six monthly progress reports with verifiable progress may be filed by the Chief Secretary with a Copies thereof may be furnished to the NMCG, MoUD and CPCB and also be placed on the website of the State Government.*

A copy of this order be forwarded for compliance to the Chief Secretary, Arunachal Pradesh, Secretary, Ministry of Housing and Urban Development, MoEF&CC, Gol, Secretary, Ministry of Defence, Gol, DG, MES, DG Defence Estates, Ministry of Chemicals and Fertilizers, Gol, Ministry of Agriculture, Gol, National Mission for Clean Ganga and CPCB, by e-mail.

On report being filed with the Registrar General of this Tribunal, the same may be placed before the Bench, if found necessary. If any grievance survives, it will be open to the aggrieved parties to take further remedies as per law.

Compliance:

In compliance of the direction of the Hon'ble Tribunal, this six-monthly progress report (24th November, 2022 to 23rd May, 2023) filed by the Chief Secretary, Government of Arunachal Pradesh may be considered and taken on record. This party also craves the permission of the Hon'ble Tribunal to file additional reports, if required.


 District Magistrate
 Capital Itanagar
 Arunachal Pradesh


 DEPONENT

VERIFICATION

I, the above-named deponent do hereby verify that the facts stated in the above affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at on this the ^{31st} day of May 2023.


DEPONENT

Sworn and executed before.


District Magistrate
Capital Itanagar
Arunachal Pradesh



APSPCB-1004/2022/NGT/OA606/PART4/610-616

Date: 24/01/2023

Minutes of meeting

A meeting of the committee to verify the quarterly report on sewage generation was held on 24th January, 2023 at 1100 hrs in the office chamber of the Member Secretary, State Pollution Control Board in pursuance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 24.11.2022 in the Original Application No. 606 of 2018. The meeting was attended by the following officers:

- 1) Smt. Koj Rinya, Member Secretary, SPCB
- 2) Shri Taring Darang, CE cum Director, UD & Housing
- 3) Shri Ranjeev Kimsing, Assistant Environmental Engineer, SPCB
- 4) Shri Yo Talum, Environment Officer, Department of ULB

At the outset, the Member Secretary, Arunachal Pradesh State Pollution Control Board informed the members about the directions of the Hon'ble NGT, Principal Bench and decisions taken in the matter in previous meeting of the Environment Monitoring Cell. While requesting cooperation from Departments of Urban Development/Urban Local Bodies, she reiterated the need for submission of authentic data for the quarterly and annual reports.

The Director-cum-Chief Engineer, Department of Urban Development & Housing, Govt. of Arunachal Pradesh informed that data related to solid and sewage wastes are being compiled at the Head Office in the Directorate based on reports received from the towns. The data for the Itanagar Municipal Corporation and Pasighat Municipal Council are compiled by the Director, Urban Local Bodies. Thereafter, he presented the data on sewage generation submitted by the towns based on practical assessment and as per the water supply data of PHE Department.

The AEE, SPCB highlighted the variations in the abstract and the details of the solid and sewage reports of different towns. It was observed that there is a general difference in interpretations of the formats which might be leading to such variations.



Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
 Department of Environment, Forests & Climate Change
 Naharlagun

The following decisions were taken:

1. Consistency in number of towns for submission of solid and sewage reports to the State Pollution Control Board is to be maintained for both annual and quarterly reports. Data to be submitted for census towns.
2. Data validation for every quarter to be done jointly by the UDD and SPCB.
3. SPCB to take meeting with all District officers of the Urban Development on the quarterly report formats in order to bridge the differences in understanding of the CPCB formats.
4. Contact details and e-mail of nodal officer of SPCB to be shared with all District officers for any assistance and clarifications.

Thereafter, the data of sewage generation of the towns, Itanagar Municipal Corporation and Pasighat Municipal Council was presented and verified as follows.

Sl. No.	Name of town/ULB	Verified data of Sewage generation (MLD) .
1.	Tawang	1.30
2.	Dirang	0.09
3.	Bomdila	0.50
4.	Seppa	2.24
5.	Itanagar Municipal Corporation	14.4
6.	Doimukh	0.48
7.	Kimin	0.4
8.	Sagalee	0.72
9.	Yupia	0.8
10.	Palin	0.79
11.	Koloriang	1.28
12.	Raga	0.15
13.	Dumporijo	0.72
14.	Basar	0.62



Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
 Department of Environment, Forests & Climate Change
 Naharlagun


15.	Aalo	4.5
16.	Yingkiong	2.13
17.	Pangin	0.23
18.	Pasighat Municipal Council	10.16
19.	Anini	1.11
20.	Roing	1.6
21.	Namsai	2.4
22.	Miao	0.43
23.	Jairampur	0.61
24.	Changlang	1.2
25.	Khonsa	1.84
26.	Longding	0.25
27.	Deomali	0.54
	Total	51.49

The meeting ended with thanks.

Sd/-
 (Koj Rinya, IFS)
 Member Secretary
 APSPCB

Copy to:

- 1) PS to Prl. Secy (EF&CC) cum Chairman, APSCB for kind information.
- 2) PS to PCCF (EF & CC) for kind information.
- 3) Committee members.
- 4) Office copy.

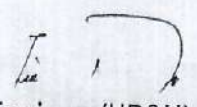

 Member Secretary
 APSPCB

File No. UDH-12011(20)/2/2023
GOVERNMENT OF ARUNACHAL PRADESH
OFFICE OF THE CHIEF ENGINEER
DEPARTMENT OF URBAN DEVELOPMENT & HOUSING
MOWB-II, ITANAGAR::791111
Email:: ceud-arn@nic.in::ph-0360-2214413/2217002 (fax)

Dated Itanagar the 10th May 2023.

C I R C U L A R

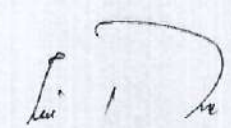
Vide the meeting held in the office chamber of Chief Engineer, UD & Housing Arunachal Pradesh on dated 10.05.23 it is directed to all the Executive Engineers of concern division to impart the importance and practice of Composting at individual Level for the private and commercial institutions to minimize the waste generation and transforming organic waste into nutrient rich soil.


Chief Engineer(UD&H)

Memo No . UDH-12011(20)/2/2023
Copy to:-

Dated Itanagar the May 2023

1. The PS to PCCF(Env, Forest & CC), GoAP, Itanagar for information.
2. The all the EEs, UD Department Govt. of Arunachal Pradesh , Itanagar for information and necessary action .
3. The Commissioner, IMC, GoAP, Itanagar for information and necessary action .
4. The Municipal Executive Officer, PMC, GoAP, Pasighat for information and necessary action .
5. The Environmental Monitoring Cell, GoAP, Itanagar.
6. Office Copy


Chief Engineer(UD&H)

ANNX-III

**Report on the Exposure Visit to Indian Institute of
Technology- Guwahati to study locally effective low cost
technologies for solid waste management in Arunachal
Pradesh.**

[Decision dated 24th March, 2023 of the Environment Monitoring Cell, O/o the Chief
Secretary, Govt, of Arunachal Pradesh]



Dated the 5th April, 2023, Itanagar



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3.	Observations of the Study Team	5-6
4.	Recommendations and further course of action suggested	6

1. Introduction

In pursuance of the directions of the Hon'ble NGT order dated 24th November 2022, in O.A. No. 606/2018 regarding exploration of low cost locally effective measures for implementation of the provisions regarding Municipal Solid Waste Management Rules, 2016 and other environmental issues and in pursuance of the decision of the Environment Monitoring Cell, GoAP meeting on 22nd December 2022, an exposure to IIT Guwahati visit was held on 30th March 2023.

Accordingly, a delegation of officers from the Government of Arunachal Pradesh visited the School of Energy Science and Engineering, IIT Guwahati to study effective low cost solid waste management technologies developed by the IIT-Guwahati. The team comprised of the following officers;

1. Shri Rajesh S., IFS, Chief Conservator of Forests (Environment & Climate Change) and Member Secretary, Environment Monitoring Cell (O/o the Chief Secretary), Govt. of Arunachal Pradesh,
2. Shri Taring Darang, Chief Engineer, Urban Development Department, Govt. of Arunachal Pradesh
3. Shri Nich Jacob, Executive Engineer, Urban Development Department, Govt. of Arunachal Pradesh
4. Shri Marpek Riram, Assistant Engineer, Urban Development Department, Govt. of Arunachal Pradesh and
5. Shri Y. Johnson Singh, Scientist, Deptt. of Environment Forests & Climate Change, Govt. of Arunachal Pradesh.



The visiting officers had detailed technical discussions with a technical panel composed of Dr. Pankaj Kalita, Professor -In- Charge (Green Office), Smt. Dr. Lepakshi Barbora, Sr. Technical Officer and Shri Debarshi Baruah, Technical Officer IIT-G. The discussions focused on identification of potential locally effective technological models and options to scientifically address the solid waste management challenges in Arunachal Pradesh.



2. Technology Exploration/ Visits to Technology Demonstration Sites.

The deliberations covered innovative approaches towards solid waste management, including waste-to-energy technologies, wet waste composting techniques, and advanced recycling methods. They also had field visits to IIT Guwahati's state-of-the-art research facilities and observed demonstrations of cutting-edge waste management

technologies in action.

The technology demonstrations covered in the field visit included the following:

SI. No.	Technology Demonstrated	Photographs
1.,	<p>Standard Briquetting Machine</p> <p>Features: Converts organic solid waste, agricultural, and domestic wastes into fuel briquettes</p> <p>Horticultural waste, agricultural waste and forest waste can be converted to bio-briquettes using appropriate machines, which further could be sold in the market or used in gasification units for power generation.</p> <p>Thus, briquette production could be taken up as a new enterprise for livelihood. Secondly, by installation of gasification units on a community level, decentralized power could be made available to people in remote locations.</p>	
2.	<p>Fixed Bed Gasifiers, Circulating Fluidized Gasifier and Dual Fluidized Bed Gasifier</p> <p>Features: Convert bio wastes into producer gas harnessed for heating systems and renewable energy production.</p> <p>Adoption of these technologies will facilitate effective utilization of the organic waste, provide value added products, give access to renewable energy, generate high quality organic manure, make available cooking gas in the form of methane, which can also be utilized for generation of electricity, and create</p>	

	<p>ample livelihood opportunities.</p>	
<p>3.</p>	<p>Pyrolyzer customized by IIT-G</p> <p>Features: Converts biomass into biochar plus pyrolytic oil. Biochars are widely applied in agricultural soil restoration, sustainable materials etc, and pyrolytic oils are used in blending with engine oils.</p>	
<p>4.</p>	<p>Anaerobic Digesters</p> <p>Features: Generates biogas from organic wastes. Biogas is used as cooking fuel as well as in power generation</p> <p>Adoption of anaerobic technologies for the available organic waste (animal waste, kitchen waste and agricultural waste) could provide us with methane, with potential to be utilized for cooking, generation of electricity and organic manure as a byproduct.</p> <p>The technology could be made attractive to motivate people to start dairy farms, piggery farms etc to earn their livelihood and adopt the technology to establish a biorefinery concept.</p>	

5.

Vermicomposting technology

Features: For production of high quality organic manure from domestic and horticultural organic waste.

Vermicomposting technology can be practiced along with the anaerobic digestion facility for high quality delivering organic manure, which could be utilized for practicing organic farming and the surplus manure sold in the market along with the agricultural products.

This technology will allow efficient conversion of domestic and horticultural waste to high quality organic manure and valuable byproducts like vermiwash with pesticidal property.

The IIT-G has added on provisions to maintain the temperature for aerobic action by complementing the plant with solar energy capturing systems. Thus it can be used in cold climate areas year round.



3.Observations of the Study Team

These technologies have potential to facilitate effective utilization of the organic waste, provide value added products, generate renewable energy, high quality organic manure, cooking gas in addition to creating green livelihood opportunities and associated income streams. The following technologies may be considered for implementing pilots in the state.

SI No	Name of Technology	Reason for Selection of Technology
1.	Standard Briquetting Machine	The towns produce organic waste in major quantities. Since the towns are in cold regions, the briquetting shall be consumed locally for heating purposes.
2.	Vermi-composting technology	Since SMW Plant has composting facilities which can be upgraded to produce high quality compost for use in farm and horticulture.

4.Recommendations and further Course of action suggested.


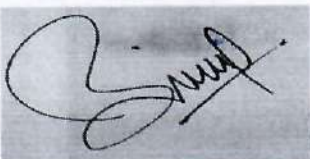


After the deliberations, the Urban development & Housing has decided to consider implementing a pilot project in the town which has existing MSW plant facilities and to upgrade the efficiency of the plant.

Accordingly, the following technologies are shortlisted for the pilot project. The reasons for selection for the technology and town are tabulated below:

SI No	Name of Town	Reason for Selection of Town
1.	Basar Town	<ol style="list-style-type: none"> 1. These towns have existing SWM plants and are in running condition. 2. The Sanitation staff are well aware of composting activities. 3. Basar is situated at 600 MSL and Bomdila is situated at 2700MSL. Both towns are situated at high altitude. The effectiveness of vermi-

2.	Bomdila Town	compost shall be evaluated and to improve its effectiveness.
----	--------------	--

The Department of Urban Development and Housing may also engage into an MoU with the IIT-G for the smooth transfer of the technology to set up demonstration pilots, training and capacity building as well as hand holding for a reasonable period of time. The modalities of the MoU may be worked out separately.

Name/ Designation	Signature
Shri Y. Johnson Singh, Scientist, Deptt. of Environment Forests & Climate Change, Govt. of Arunachal Pradesh.	
Shri Marpek Riram, Assistant Engineer, Urban Development Department, Govt. of Arunachal Pradesh and	
Shri Nich Jacob, Executive Engineer, Urban Development Department, Govt. of Arunachal Pradesh	
Shri Taring Darang, Chief Engineer, Urban Development Department, Govt. of Arunachal Pradesh	

Shri Rajesh S., IFS, Chief Conservator of
Forests (Environment & Climate Change)
and Member Secretary, Environment
Monitoring Cell (O/o the Chief Secretary),
Govt. of Arunachal Pradesh,



GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF ENVIRONMENT & FORESTS
ITANAGAR

NO. FOR.(Env)-22/2018/Part-I/306-513 Dated 25th February 2021

ORDER

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi in its order dated 2nd May 2019, in OA No.606/2018, an Environment Monitoring Cell is constituted with following members:

Chief Secretary	Chairperson
PCCF	Member
Secretary/Spl.Secy.,UD	Member
ADM, Capital Complex	Member
Secretary, RD	Member
Spl.Secretary, Monitoring	Member
MS, APS Pollution Control Board	Member Secretary


2. The principal function of the Environment Monitoring Cell will be to identify gaps in compliance of the various environmental laws. The Cell shall monitor the compliance level of the major cities, towns and villages which would function as models for other cities/towns/villages to follow, as desired by the Hon'ble Tribunal in its directions in the above case. The cell will identify areas of cooperation and endeavour to bring in synergies amongst various stakeholder departments of the State. The cell will meet at least once in three months and report to the Chief Secretary its observations and recommendations. The report submitted by the cell, would form the basis for submission of the quarterly report by the State to the Central Pollution Control Board.

3. This issues with the approval of the Chief Secretary.

Sd/-
(R K Singh)
Principal Secretary (E&F)

Distribution:
All the Members

Copy to US to Chief Secretary, Arunachal Pradesh


24/02/2021
(D. Riba)
Joint Secretary (E&F)

ANNX-V

OUT TODAY/BY EMAIL
HON'BLE NGT MATTER

Government of Arunachal Pradesh
Department of Environment, Forests and Climate Change
(Secretariat of the Environment Monitoring Cell)
<https://arunachalforests.nic.in/>

O-Point Tinali, Itanagar.
PIN 791111
Dated the 6th April 2023

No. FOR(Env) 22/2018/Part -2 (EMC)
Computer No. 53034

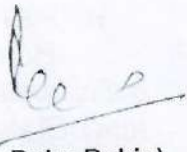
MEETING NOTICE

Sub: Summary record of the Environment Monitoring Committee Meeting held on 28th March 2023 - Review of progress of implementation of the directions of the Hon'ble NGT, in O.A. No. 606/2018 and NGT O.A. 94/2020/EZ - S.D Loda Vs Union of India & Ors -submission of Action Taken Report - reg.

Apropos the matter cited above, I am directed to enclose herewith a copy of the minutes of meeting held under the Chairmanship of the Ld. Chief Secretary, Govt. of Arunachal Pradesh on 28th March, 2023 from 1530 hrs onwards in the Conference Hall 3rd Floor, Block No. 02, Civil Secretariat, Itanagar.

2. It is therefore requested that a copy of the Action Taken Report in this regard may please be shared over email ID- environmentmonitoringcellgoap@gmail.com

This issues with the approval of the Competent Authority


(D. Dohu Robin)
Director (Environment)

Distribution

1. All Members of the Environment Monitoring Cell, O/o the Chief Secretary, GoAP(As per the list).
2. The Commissioner/Secretary, Deptt of UD, TP & ULBs, GoAP, Itanagar.
3. The Member Secretary APSPCB, Naharlagun.
4. The Secretary(Rural Development)/ Secretary(PHED Department)/Special Secretary(Monitoring), GoAP, Itanagar.
5. The Commissioner, (Itanagar Municipal Corporation), Itanagar.
6. The Dy Commissioner, Itanagar Capital Region, Itanagar.

Copy to:

1. The US to Chief Secretary, GoAP, Itanagar.
2. The PS to Principal Secretary (EFCC), GoAP, Itanagar.
3. The PS to PCCF (EF & CC) GoAP, Itanagar.
4. The PA to CCF (Env & CC) GoAP, Itanagar.

Summary Record of the Quarterly Meeting of the Environment Monitoring Cell O/o the Chief Secretary, Government of Arunachal Pradesh constituted in pursuance of the directions of the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in O.A. No. 606/2018, held on 28th March 2023 during 1530 hrs onward in the Conference Hall, 3rd Floor, Block No. 02, Civil Secretariat.

A Quarterly meeting of the Environment Monitoring Cell (EMC), O/o the Chief Secretary, Government of Arunachal Pradesh constituted as per the order of the Hon'ble NGT, Principal Bench, New Delhi in O.A. No. 606/2018 was held under the Chairmanship of the Ld. Chief Secretary, Government of Arunachal Pradesh on 28th March, 2023 from 1530 hrs onward in the Conference Hall, Block-II, 3rd Floor, Civil Secretariat. List of the participants in the meeting is enclosed herewith.

At the outset, Chief Conservator of Forests (Environment & Climate) and Member Secretary, Environment Monitoring Cell welcomed all the participants in the meeting and briefed about the agenda for the meeting. The agenda items considered in the meeting were as follows:

- a. Presentation of an overview of the state of environment management in the State by the AP State Pollution Control Board with respect to the solid and liquid waste management, monitoring of water pollution and air pollution with special reference to model towns and villages.
- b. Review of the Action Taken report in compliance to order in the matter of Hon'ble NGT OA No.606/2018 relating to the management of solid and liquid waste in both urban and rural areas in connection with the filing of the Action Taken Report before the NGT in April 2023.
- c. Presentation on the progress on implementation of the directions of the Hon'ble NGT in OA 94/2020 by the Urban Development/ Town Planning/ Urban Local Bodies Department.

Beginning the discussions, the Member Secretary of Environment Monitoring Cell intimated about the key achievements or positive movements in the key metrics related to the solid and liquid waste management in the State. The following important actions/achievements made since last Environment Monitoring Cell meeting were highlighted;

1. The affidavit of the State Government was filed in the Hon'ble NGT Principal Bench, New Delhi on the 17th November, 2022.
2. Meeting to prioritize action regarding implementation of the order dated the 24th Nov 2022 was held under the Chairmanship of the Principal Secretary (EFCC) on 22nd December, 2022.
3. Monthly Review Meetings were held with the implementing Departments (UD, ULB, SPCB, PHED) to follow up the implementation.
4. Enhanced Inter Departmental Coordination and synergy has been realized through monthly coordination meetings by EMC.
5. Solid Waste Processing Gap has been reduced by 41 TPD [136.79 TPD] from 178.25 TPD.
6. Liquid Waste Generation Gap reduced by 183 MLD due to data validation [from 236.48 MLD].

7. Legacy Waste Management- Extraction of legacy waste is completed in Karsingsa (11000 cu m) and Chimpu (33000 cu m)- 6500 sqm land reclaimed.
8. Construction of a Septage Plant of 100 KLD at Chimpu is undergoing trial for commissioning.
9. An Action Plan for closing gaps in solid waste management has been prepared.
10. Work of MRF has advanced in 11 locations.
11. 50 % physical progress in establishment of 4 MLD STP in Pasighat and targeting completion by June 2023.
12. 6 Awareness Programmes with the community were conducted on water pollution control.

Thereafter the action taken reports submitted by the line departments in respect of the actionable points identified in the prioritization meeting held under the Chairmanship of the Principal Secretary (E, F & CC) were considered for deliberation. A summary of the discussion is given below;

a) Para-27 of the order dated 24th Nov 2022 of the NGT regarding correctness of the data on solid and liquid waste generation and its management.

The data reconciled and reported by the SPCB to be included in the half yearly action taken report to be submitted to the Hon'ble NGT.

Solid Waste Generation- 205.61 TPD (previous figure: 214.02 TPD)

Liquid Waste Generation- 53.03 MLD (previous figure: 236.48 MLD)

As regards moving an application for reduction of the fine imposed by the Hon'ble NGT based on the quantity of liquid waste regenerated in the States, the UD Dept was directed to expedite the special application before the Hon'ble NGT to consider for reduction of the fine in view of the data rectification achieved.

[Action: Commissioner (UDD)]

As regards the observation of the Hon'ble Tribunal on the costing of STPs at Pasighat, Naharlagun and Itanagar, the ULB reported that the cost for STP at Naharlagun was Rs.2.60 Cr/MLD and that for STP at Pasighat was Rs.7.12 Cr/MLD. The ULB also reported that the cost variation arose on account of different technologies being used for treatment - IMC STP uses MBBR (Moving Bed Biofilm Reactor) technology - PMC STP uses SBR (Sequence Batch Reactor) technology.

However, the Ld. Chief Secretary, GoAP, remarked that such a wide variation in the costing between the STPs on account of technological difference could not be appreciated and directed the ULB Directorate to establish the reason. The Commissioner (ULB) to review the matter to rationalize the costing and submit a report in a week's time.

[Action: Commissioner/Secretary (ULBs)]

b. Para-28 of the order dated 24th Nov 2022 of the NGT regarding setting up of a dedicated cell in the office of the Chief Secretary to deal with policy level matters related to solid waste and liquid waste management.

In this regard it was decided that the existing Environment Monitoring Cell, in the O/o the Chief Secretary, GoAP would look after this work. The necessary resource support including the technical manpower support for the EMC will be provided by the Arunachal Pradesh State Pollution Control Board (APSPCB). A Technical Officer will be attached with the EMC on a regular basis.

Besides, it was decided to set up District wise Environment Monitoring Cells (DEMCs) in Itanagar Capital Region (Itanagar/Naharlagun), Pasighat, Tawang in the Phase-I. These DEMCs composed of representatives from the concerned line departments shall be chaired by the Deputy Commissioners concerned and Executive Engineer in the district, UDD would function as the Member Secretary.

As regards the study of the success stories it was decided that EMC would facilitate study tours to IIT Guwahati, Namakkal Tamil Nadu, Odisha, and Punjab (the sites mentioned by the Hon'ble NGT in its orders) for a team of the Secretaries of the UD/PHED/ULBS/Commissioner IMC, /Pasighat Municipal Council. In this regard, MS, EMC intimated that study visits to IIT Guwahati, Punjab, Odisha and Namakkal were tentatively scheduled for March 2023, April 2023 and May 2023 respectively.

[Action: Member Secretary (EMC)/
Commissioner (UDD)/All DCs Concerend]

c. Para-29 regarding ULBs/Panchayats to actively encourage setting up of composting/vermi-composting centres nearest to the source of generation of Wet solid Waste, with people's involvement.

It was informed that the IIT Guwahati has identified several low cost locally adaptable techniques, which may be implemented on pilot basis before scaling up. IMC/PMC/Panchayats should look for low cost locally adaptable means/ technologies for segregating waste at source and its subsequent processing. ULBs/Panchayats to prepare local action plans to implement the directions of the Hon'ble Tribunal in this regard so that gaps in collection and treatment of solid and liquid wastes in the State could be completely closed in a reasonable period of 6-9 months.

[Action: Commissioner/Secretary (UDD/ULBs/TP)/
Secretary(Pachayats/Secretary(PHED)/
Commissioner (IMC)]

d. Para-30 & 31 Protection of the legacy waste sites free of fires and to ensure safety of workers engaged. Use of reclaimed land occupied by legacy waste sites.

As regards the remediation of legacy waste, it was informed by the Directorate of Urban Local Bodies that for Itanagar Capital Region, the extraction of legacy waste got completed at both Karsingsa and Chimpu sites. However, it was also reported that fresh waste material had also been deposited on the site which needed to be addressed.

The ULB Directorate reported that the excavated waste from both sites would be processed at MSW plant Chimpu for which installation of Trommel had been under process. The Ld. Chief Secretary directed to expedite the process and ensure availability of adequate processing capacity.

It was further informed that legacy waste management in Pasighat town formed a part of the MSW plant project. The legacy waste has been processed onsite and would be continued until the construction of MSW plant got completed for which 50% physical work has already been achieved.

However, it was mentioned in the meeting that the deadline for completion of the reclamation of the legacy waste was May, 2023. The Ld. Chief Secretary directed that the sites reported to be reclaimed at Karsingsa and Chimpu to be inspected and reported by the PCCF and Commissioner (UDD) whilst validating and reflecting on the end to end processing of the legacy waste materials by the agencies concerned.

The ULB Directorate was directed to promote the growth of native trees and natural vegetation for reclaiming the land area removed of the legacy waste whilst taking measures to protect it. In addition, measures need to be taken to protect the legacy waste sites free of fires and to ensure safety of workers engaged.

**[Action: PCCF (E, F&CC)/
Commissioner/Secretary (UDD/ULBs/TP)]**

e. Para-32, 35, 41 & 45 Regarding Waste to Wealth.

Regarding implementation of the guidelines on "Waste to Wealth" under Swachh Bharat Mission Solid Waste, it was directed that the ULBs and UDD to explore for captive technological measures in order to implement the feasible options.

In this regard, the Ld. Chief Secretary directed the SPCB to prepare and submit a robust model RFP for setting up waste to energy plants on PPP mode with a handling capacity of 200 TPD in the State. Such plants may be conceived keeping in view of the projections for solid waste processing demand for the upcoming two decades. The RFPs will be considered for further necessary action by the ULB and UDD Departments for subsequent implementation. The first such incinerator cum power generation plant for a capacity of 20 MW may be set up in Darpo Yarlo. The PCCF conveyed that he would also be contributing to the document. The SPCB may submit the document in three weeks.

[Action: PCCF/Member Secretary (APSPCB)]

f. Para-33 Regarding closing gap liquid waste management in the State.

The revised estimation of solid and liquid waste generation and its treatment submitted by the SPCB may be accepted. However, SPCB was directed to regularly validate the data with UDD/ULB and PHED to ensure the correctness of the data, backed by field inspections.

[Action: Commissioner (UDD)/Member Secretary (APSPCB)]

As regards setting up of the STP in Naharlagun, it was informed by the ULB Directorate that the works got stopped for a month although the completion target is kept for June 2023. The contract managing agency was directed to expedite resolution of the bottlenecks and take forward the implementation of the project. The Commissioner/Secretary (ULB) to take up the matter with the IMC to ensure completion of the project in time.

It was reported that the works linked to setting up of STP at Pasighat town with capacity 4 MLD achieved 50% progress. The project is being executed by South Korean Company (Neuros Intelligent Management System Pvt. Ltd) and some of the machinery had been shipped from Korea. The entire machinery items would be delivered by the mid of June and the project is expected to be completed by end July 2023. The STP establishment works in Pasighat are to be completed by June 2023. The Ld. Chief Secretary directed to ensure the completion of the works as per the committed time schedule.

[Action: Member Secretary (APSPCB)]

As regards the stalemate in the establishment of Johkasou technology based STP for Yagamso River, the Ld. Chief Secretary directed the Director, APEDA and Itanagar Smart City Development Corporation to amicably resolve the issue at the immediate in tandem with the project development agencies so that the time frame committed before the Hon'ble NGT, Kolkata for commissioning the project could be honored without fail. The Commissioner(UDD) was also directed to facilitate the earliest resolution of the issue.

**[Action: Commissioner/Secretary (UDD/ULBs/TP)
/Director (APEDA)]**

g. Para-36 regarding maintaining sources of clean water (rivers, storm water drains and water bodies – lakes, wetlands etc.) free from treated or untreated sewage, channelizing treated sewage for non-portable purposes.

The Departments concerned were directed to pursue the strategies identified in the order of the Hon'ble Tribunal regarding drinking water source of river/stream/storm drains. The SPCB was directed to carry out water quality testing in the Senki, Pachin and Dikrong rivers by following systematic sampling techniques with adequate sample size. The initial report to be submitted in a month. Further quarterly reports may be submitted.

[Action: Member Secretary (APSPCB)]

The Ld. Chief Secretary also suggested implementing departments to identify phyto remediation measures comprising validated plant species to carry out rhizofiltration, phytodegradation/biodegradation etc.

[Action: Commissioner/Secretary (UDD/ULBs/TP)]

The preparation of Environmental Management Plans (EMPs) to be accomplished in a time bound manner. In this regard, the Ld. Chief Secretary directed that region wise teams of scientists from SPCB need to be constituted and these teams would collaborate with the Dy Commissioners to expedite the preparation of the EMPs. The process to be completed in three months.

[Action: Member Secretary (APSPCB)]

h. Para-37, 39, 40 & 54 regarding a prospective plan to utilize treated sewage rather than discharging into natural water courses, restoration measures with respect to sewage management and stringent monitoring, ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/interim measures to the extent and wherever found viable.

It was informed in the meeting that the STP at Chimpu, Itanagar of capacity 100 KLD had started trials runs and testing for commissioning.

The action plan developed by UDD/PHED in collaboration with the stakeholders concerned with community-based management of waste water to be executed with stringent monitoring arrangements simultaneously in all districts/cities/ towns/ villages in a time bound manner without further delay.

[Action: Commissioner/
Secretary (UDD/ULBs/TP)/PHED]

i. Para-47, 48 regarding a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level. Mechanism to engage service providers by due diligence process who may execute work relating to solid and sewage management

The setting up of a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level under the Chairmanship of the Principal Secretary (Planning/Finance) with representations from concerned Departments – Urban Development, Rural Development, Environment and Forest, Agriculture, Water Resources, Fisheries, Industries, PHED and Panchayats to be completed in a week. This mechanism will be coordinated and managed by the Secretary (Urban Development) as its Member Secretary. The notification of the mechanism to be expedited by the Urban Development Department so that it could be reported in the ATR to be submitted in the Hon'ble Tribunal by mid-April 2023.

[Action: Commissioner/Secretary (UDD)]

j. Para-55 regarding raising of funds from Waste generators/contributors

As regards the raising of funds, from generators/contributors of waste or by any other legal means, the IMC reported that it had already issued notification regarding levying of compensation for disposal of solid waste in non-designated

places. However, the ULB was directed to share the details of the fund raised through enforcement of the provisions under the notification.

[Action: Commissioner/Secretary (ULBs)]

k. Para-56, 57 setting up of a ring-fenced account as ordered by the Hon'ble Tribunal for management of the fine imposed by the Hon'ble Tribunal.

As regards the setting up of a ring-fenced account as ordered by the Hon'ble Tribunal; the Urban Development Department reported that it had moved the proposal for allocating the amount under the BE for FY 2023-24. The Department was directed to file an application for revision of the fine in view of the data correction reported by the Urban Development Department. The outcome of the process to be reported in the Action Taken Report to be filed before the Hon'ble NGT as per the schedule.

[Action: Commissioner/Secretary (UDD)]

As regards availing the landfill sites in forest areas at Itanagar - Karsingsa and Dapo Yarlo, the concerned agencies (IMC/ULBs Department), were directed to follow the proposals for forest clearance submitted in the Department of Environment, Forests and Climate Change (DoEFCC).

**[Action: PCCF/Commissioner (IMC)/
Commissioner/Secretary (ULBs)]**

l. Para58 regarding six monthly progress reports with verifiable progress to be filed by the Chief Secretary

A monthly progress report with verifiable progress to be submitted to the EMC by the Secretary (UD/ULBs/TP) with a copy to the State Pollution Control Board over the Email: environmentmonitoringcellgoap@gmail.com.

[Action: Commissioner/Secretary (UDD/ULB/TP)]

Six monthly progress reports with verifiable progress to be filed by SPCB before the Hon'ble Tribunal after taking approval of the Chief Secretary. The draft Action Taken Report to be submitted in the first week of April 2023 in order to conduct an appraisal meeting in the first before submission to the Government Counsel for development of the affidavit paper book.

[Action: Member Secretary (APSPCB)]

The meeting ended with a vote of thanks to the Chair and all participants.


No. UD/TWG/SWM-03/2020-21/652-58
 GOVERNMENT OF ARUNACHAL PRADESH
 OFFICE OF THE EXECUTIVE ENGINEER
 DEPARTMENT OF URBAN DEVELOPMENT AND HOUSING
 TAWANG DIVISION::TAWANG
 email-udtawang@gmail.com

Dated 16-05-2023

ORDER

In pursuance to the letter No. UDH-12011(20)/1/2023/334-37 Dated 25-04-2023 received from the office of the Chief Engineer, UD & Housing, Itanagar, the following board of members is hereby constituted as District Wise Environment Monitoring Cell (DEMCs).

1)	Deputy Commissioner Tawang	Chairman
2)	Divisional Forest Officer Tawang	Member
3)	District Medical Officer Tawang	Member
4)	Executive Engineer PHE & WS, Tawang	Member
5)	Executive Engineer WRD, Tawang	Member
6)	Executive Engineer UD & Housing, Tawang	Member Secretary



(Er. Olom Apang)
 Executive Engineer
 UD & H, Tawang Division
 Tawang

Memo No. UD/TWG/SWM-03/2020-21/652-58

Dated 16-05-2023

Copy to:-

- 1) PA to the Deputy Commissioner, Zhitro-Tse, Tawang District, Tawang for information please.
- 2) All concern board of member for kind information please.
- 3) Office copy.


(Er. Olom Apang)
 Executive Engineer
 UD & H, Tawang Division
 Tawang



629
OFFICE OF THE PASIGHAT MUNICIPAL COUNCIL
EAST SIANG DISTRICT PASIGHAT
ARUNACHAL PRADESH
Email- pmcpasighat@gmail.com Ph. No. 0368 3550573

54 VII

ANNX-VII

No. PMC/SBM-2.0/SWM/2022-23

Dated Pasighat the 15th May 2023

ORDER

In compliance to the decision adopted in the Quarterly meeting of the Environmental Monitoring Cell, O/o the Chief Secretary, Govt. of Arunachal Pradesh held on 28th March 2023 and in pursuance to the letter no. UDH-12011(20)/1/2023/334-37 dated 25th April 2023, a District wise Environmental Monitoring Cells (DEMC) for Pasighat is hereby constituted comprising of the following members:-

- | | |
|----------------------------------|--------------------|
| 1. Deputy Commissioner | : Chairman |
| 2. Executive Engineer, PMC | : Member Secretary |
| 3. Jt. Director, BPGH | : Member |
| 4. Divisional Forest Officer (T) | : Member |
| 5. Executive Engineer, WRD | : Member |
| 6. Executive Engineer, PHED | : Member |
| 7. District Medical Officer | : Member |


Sd/-
Deputy Commissioner-Cum-MEO
East Siang District
Pasighat

MemoNo. PMC/SBM-2.0/SWM/2022-23

Dated Pasighat the 15th May 2023

Copy to:

1. The Deputy Commissioner cum CMEO PMC for Information please.
2. All the Members for information and necessary compliance.
3. Office Copy


Municipal Secretary
For Deputy Commissioner-Cum-MEO
East Siang District
Pasighat



नगर नियोजन और शहरी स्थानीय निकाय विभाग
Department of Town Planning & Urban Local Bodies
अरुणाचल प्रदेश सरकार/Govt. of Arunachal Pradesh

A-VIII
ANNX-VIII

ईटानगर/Itanagar
No. DTP/MUN-85 /2018-19/(Pt)/41-52

Dated Itanagar, the 5th April, 2019.

NOTIFICATION

In compliance with para 18 of the Hon'ble Court of Natinaol Green Tribunal, order dated 7/3/2019 passed in OA No. 606/2018 the Governor of Arunachal Pradesh is pleased to constitute a District Level Special Task Force consisting of the following members, for creating awareness about the Solid Waste Management Rules, 2016, by involving educational, religious, social organization and NGO's etc.

- | | | |
|---|---|----------|
| 1 | Deputy Commissioner of concerned District | Chairman |
| 2 | Superintendent of Police of concerned District | Member |
| 3 | District Forest Officer of Town | Member |
| 4 | Executive Engineer, UD & Housing/Municipal Executive Engineer of concerned District | Member |
| 5 | Asstt. Town Planner of concerned District | Member |
| 6 | One officer of District Legal Service Authority | Member |
| 7 | District Medical Officer of concerned District | Member |
| 8 | Two officers to be nominated by the Deputy Commissioner. | Member |

This notification shall come into force with immediate effect.

(S.K. Jain) IAS

Secretary to Govt. of Arunachal Pradesh,
Department of Town Planning & ULB,
Itanagar

Memo No. No. DTP/MUN-85 /2018-19/(Pt)/41-52 Dated Itanagar, the 8th April, 2019.

Copy to:-

1. The Secretary to His Excellency, Governor of Arunachal Pradesh, Itanagar for information.
2. The Secretary to Hon'ble Chief Minister, Arunachal Pradesh, Itanagar for information please.
3. All Hon'ble Minister, Arunachal Pradesh for information
4. Under Secretary to the Chief Secretary, Govt. of Arunachal Pradesh, Itanagar for information of the Chief Secretary, Arunachal Pradesh please.
5. All Commissioner/Secretaries, Govt. of Arunachal Pradesh for information please.
6. All Deputy Commissioners for information please.
7. All Superintend of Police for information please.
8. The Member Secretary, State Pollution Control Board, Naharlagun, Arunachal Pradesh for information.
9. All Head of the Department, Govt. of Arunachal Pradesh for information.
10. The Director, IPR, Govt. of Arunachal Pradesh, Naharlagun with request to publish the same in next AP Gazette.
11. All concerned for information.
12. Office copy/ Guard file.

Secretary to Govt. of Arunachal Pradesh,
Department of Town Planning & ULB,

A-IX

GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF TOWN PLANNING & URBAN LOCAL BODIES
ITANAGAR

ANNX-IX

F. No. DTP/MUN-88/2018-19/

Dated, Itanagar the 29th March' 2019

To,

The Deputy Commissioner

Tawang/East Kameng/West Kameng/Pakke Kesang/Kurung Kumey/Kra Daadi/
Lower Subansiri/Papumpare ICC/Kamle/Upper Subansiri/Leparada/West Siang/
East Siang/Lower Siang/Siang/Upper Siang/Shiyomi/Dibang Valley/Lower Dibang
Valley/ Namsai/Iohit/ Anjaw/Changlang/Tirap/Longding.

Sub:- Implementation of Solid Waste Management Rule' 2016.

Sir,

As you are aware of the fact that, the Ministry of Environment Forest and Climate Change, Govt. of India, New Delhi, vide notification dated 08/04/2016 has notified Solid Waste Management Rule' 2016. A copy of the rule 2016 is enclosed for your ready reference.

As per provision contained under rule 23 (1) of the Solid Waste Management Rule' 2016. The State government has constituted State Level Advisory Board under the chairmanship of Secretary, Town Planning and Urban Local Bodies, Govt. of Arunachal Pradesh, vide gazette notification DTP/MUN-85/2015-16, dated 02/08/2018. A copy of the gazette notification is enclosed. The first meeting of the State Level Advisory Board was held 28.02/2018 and second meeting of the board was held on 28/09/2018.

As per recommendation of the State Level Advisory Board in its second meeting the State government has notified Scientific Policy for Collection and Transportation of Solid Waste including Management of Land fill site in Urban areas of Arunachal Pradesh. A copy of the gazette notification of the policy is enclosed.

Therefore, it is requested to initiate necessary steps for compliance of Solid Waste Management Rule' 2016. Further, immediate action may be initiate under rule 12, 22, 24 etc. and submit action taken' report immediate along with a copy to the State Pollution Control Board and Chief Secretary at the earliest.

Yours sincerely

(S.K. Jain)IAS
Secretary, Town Planning & ULB
Govt. of Arunachal Pradesh
Itanagar

No. DTP/MUN-88/2018-19/ 13-15

Dated, Itanagar the 29th March' 2019

Copy to:

1. The Under Secretary to Chief Secretary, Govt. of Arunachal Pradesh, Itanagar for information please.
2. The Member Secretary, State Pollution Control Board, Arunachal Pradesh for information please.
3. Office Copy.

S.K. Jain
28/3
Secretary, Town Planning & ULB
Govt. of Arunachal Pradesh



नगर नियोजन और शहरी स्थानीय निकाय विभाग
 Department of Town Planning & Urban Local Bodies
 अरुणाचल प्रदेश सरकार/Govt. of Arunachal Pradesh
 ईटानगर/Itanagar

12/16
 ANNEX-X

No. DTP/MUN-85/2018-19/ (Pt)

Dated Itanagar, the 5th April, 2019.

NOTIFICATION

WHEREAS, as per provision contained under Rule - 4 of Solid Waste Management Rules, 2016, it is duty of waste generator to segregate and store the waste generated by them in three separate streams namely bio-degradable, non bio degradable and domestic hazardous waste in suitable bins and handover segregated wastes to authorized waste pickers or waste collectors as per the direction or notification by the local authorities from time to time.

AND WHEREAS, the Hon'ble Court of National Green Tribunal, vide para 9 of order dated 7/3/19 passed in AO No. 606/2018 has directed to carry out the provisions of the Rule 4 of Solid Waste Management Rules, 2016.

NOW THEREFORE, the Governor of Arunachal Pradesh is pleased to order that, all Hotels, Restaurant owner shall in partnership with the local body ensure segregation of waste at source as prescribed in aforesaid Rules to facilitate collection of segregated waste in separate streams, handover recyclable material either the authorized waste pickers or the authorized recyclers. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible.

This notification shall come into force with immediate effect.

(Signature)

(S.K. Jain) IAS

Secretary to Govt. of Arunachal Pradesh,
 Department of Town Planning & ULB,
 Itanagar

Memo No. No. DTP/MUN-85 /2018-19/(Pt)/53 - 68 Dated Itanagar, the 8th April, 2019.
 Copy to:-

1. The Secretary to His Excellency, Governor of Arunachal Pradesh, Itanagar for information.
2. The Secretary to Hon'ble Chief Minister, Arunachal Pradesh, Itanagar for information please.
3. Under Secretary to the Chief Secretary, Govt. of Arunachal Pradesh, Itanagar for information of the Chief Secretary, Arunachal Pradesh please.
4. All Hon'ble Minister, Arunachal Pradesh for information.
5. All Secretaries/Commissioner, Govt. of Arunachal Pradesh for information please.
6. The Member Secretary, State Pollution Control Board, Naharlagun, Arunachal Pradesh for information.
7. All Head of the Department, Govt. of Arunachal Pradesh for information.
8. The Director, IPR, Govt. of Arunachal Pradesh, Naharlagun with request to publish the same in next AP Gazette.
9. All Hotel, Restaurant Owner, Arunachal Pradesh for compliance.
10. Office copy/ Guard file.

(Signature)

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File No. UDH ~~603~~ (20)/1/2023
GOVERNMENT OF ARUNACHAL PRADESH
OFFICE OF THE CHIEF ENGINEER
DEPARTMENT OF URBAN DEVELOPMENT & HOUSING
MOWB-II, ITANAGAR::791111
Email:: ceud-arn@nic.in::ph-0360-2214413/2217002 (fax)

ANNX-XI

To,

Dated Itanagar the 21st May 2023.

✓
The Member Secretary,
Environmental Monitoring Cell
O/o Principal Conservator of Forest
Govt. of Arunachal Pradesh
Itanagar

Sub: - Action Plans for closing the gaps in generation and treatment of Municipal Solid Waste and liquid waste.

Sir,

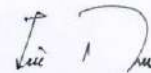
In response to email dated 21.05.2023 on the subject mentioned above, enclosed please find herewith the following information:

- a) Validated data on generation, collection, segregation, transportation and treatment of solid waste;
- b) Validated data on generation and treatment of liquid waste;
- c) Action Plan to bridge the gap in generation and treatment of Municipal Solid Waste;
- d) Action Plan to bridge the gap in generation and treatment of sewage; and
- e) Status on creation of ring fenced account as per Para 57 of the order of Hon'ble NGT.

This is for favour of your information.

Enclosed: As stated .

Yours Faithfully,



(Taring Darang)
Chief Engineer

Memo. No . UDH-12011(20)/1/2023

Dated Itanagar the May' 2023.

Copy to:-

1. The PS to Commissioner, (UD&H), Govt. of Arunachal Pradesh, Itanagar for information .
2. The PS to Member Secretary, (APSPCB), Dept. of EFCC, Govt. of Arunachal Pradesh, Naharlagun for information.
3. The Director (ULBs), Govt. of Arunachal Pradesh, Itanagar for information.
4. Office copy



**ACTION PLAN
CLOSING THE GAPS IN SOLID WASTE MANAGEMENT/PROCESSING**

Current Generation (TPD)	Current Processing (TPD)	Gap in processing (TPD)
215.21	39.33	175.88

ADDRESSING CURRENT PROCESSING GAPS

Sl. No.	Towns	Waste Processing Gap (TPD)	Arrangement for addressing processing gap	Under construction /proposed Capacity (TPD)	Resource Allocation (In cr)	Executing Agency	Target for completion	% of completion achieved	Remarks
1	Tawang	9	MRF Proposed	5	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-25	-	Site Identified
2	Bomdila	5	MRF to be funded under SBM(U) 2.0	5	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-25	-	Proposed
3	Dirang	2.87	MRF Proposed	2	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-25	-	Site Identified
4	Rupa	NA	NA	NA	NA	NA	NA	-	ULB/DUDA not yet Established
5	Seppa	4	MRF under Construction	5	2	DUDA	Mar-23	100%	Completed
6	Itanagar	70	Waste treatment plant proposed under SASCI	100	Proposal submitted to State Govt. for allocation of fund	IMC	Mar-26	-	Site Identified
7	Naharlagun								
8	Sagalac	4	MRF Site identified	2	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-25	-	Site Identified

9	Daporijo	7.4	MRF under Construction	5	2	DUDA	Mar-24	70%	Under Construction
10	Aalo	5	MRF under Construction	5	2	DUDA	Mar-25	15%	Under construction
11	Basar	3.5	MRF Completed	2	1	DUDA	-	100%	Completed
12	Boleng	2	MRF Site identified	5	2	DUDA	Mar-25	-	Site Identified
13	Pasighat	5	MSW Plan under Construction under Smart City Mission	25	22	PMC	Jul-23	80%	Under construction
14	Yingklong	3.3	MRF Proposed	5		DUDA	Mar-26	-	Site Identified
15	Changlang	2	MRF Proposed	2		DUDA	Jun-26	-	Proposed
16	Jairampur	4.81	MRF to be funded under SBM(U) 2.0	5		DUDA	Jun-25	-	Proposed
17	Miao	4.7	MRF Proposed	5		DUDA	Jun-26	-	Proposed
18	Deomali	2.5	MRF Site identified	2	1	DUDA	Jun-25	-	Site Identified
19	Khonsa	4.5	MRF under Construction	5	2	DUDA	Mar-24	75%	Under construction
20	Longding	2.5	MRF under Construction	2	1	DUDA	Mar-24	90%	Under construction
21	Ziro	10	5 TPD MRF and Incenerator under Construction	9.5	2	DUDA	Mar-23	MRF 100%	MRF completed
22	Koloriang	4	MRF Site identified	2		DUDA	Mar-24	30%	Under construction
23	Animi	0.6	MRF Site identified	2	1	DUDA	Mar-24	30%	Under construction



24	Roring	5	Black hole Incinerator completed &MRF Proposed	1	Proposal submitted to State Govt. for allocation of fund	DUDA	-	Black hole Incinerator, 100%	Completed
25	Tezu	5	MRF under Construction	5	2	DUDA	Dec-23	90%	Under construction
26	Namsai	4.2	MRF Completed	5	2	DUDA	-	100%	Completed
27	Hawai	5	MRF under Construction	2	1	DUDA	Dec-23	60%	Under Construction
Total		175.88		213.5					

Note- In all the cases, implementation of proposed projects/ongoing projects will depend upon availability of funds.

Chief Engineer
Dept. of UD & Housing
Govt. of A.P.





ACTION PLAN
CLOSING THE GAPS IN SOLID WASTE MANAGEMENT

Current Generation (TPD)	Current Collection (TPD)	Prevailing Gap
215.21	184.31	30.9

ADDRESSING CURRENT COLLECTION GAPS

Sl. No.	Towns	Waste Collection Gap (TPD)	Arrangement for addressing collection gap	Capacity of transportation vehicle proposed in tons	Resource Allocation	Executing Agency	Target for completion	Remarks
1	2	3	4	5	6	7	8	9
1	Tawang	0	Not Required	0	-	DUDA	-	-
2	Bomdila	1	Procurement of new collection vehicle	3	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-24	Proposed
3	Dirang	0	Not Required	0	-	DUDA	-	-
4	Rupa	-	-	-	-	-	-	ULB/DUDA not yet Established
5	Seppa	0	Not Required	0	-	DUDA	-	-
6	Itanagar	10	Procurement of new collection vehicle	10	Proposal submitted to State Govt. for allocation of fund	IMC	Jun-25	Proposed
7	Naharlagun	-	-	-	-	-	-	-
8	Sagalee	2	Procurement of new collection vehicle	3	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-26	Proposed
9	Daporijo	2	Procurement of new collection vehicle	3	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-26	Proposed
10	Aalo	0	Not Required	0	-	DUDA	-	-
11	Basar	0	Not Required	0	-	DUDA	-	-
12	Boleng	0	Not Required	0	-	DUDA	-	-

For 12

13	Pasighat	4	Procurement of new collection vehicle	5	Proposal submitted to State Govt. for allocation of fund	PMC	Jun-25	Proposed
14	Yingkiong	0.7	Procurement of new collection vehicle	3	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-24	Proposed
15	Changlang	0	Not Required	0	-	DUDA	-	-
16	Jairampur	0	Not Required	0	-	DUDA	-	-
17	Miao	3.7	Procurement of new collection vehicle	5	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-26	Proposed
18	Deomali	1.5	Procurement of new collection vehicle	3	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-25	Proposed
19	Khonsa	0.5	Procurement of new collection vehicle	3	Proposal submitted to State Govt. for allocation of fund		Jul-24	Proposed
20	Longding	1	Procurement of new collection vehicle	3	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-26	Proposed
21	Ziro	0.5	Procurement of new collection vehicle	3	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-24	Proposed
22	Koloriang	0	Not Required	0	-	DUDA	-	-
23	Animi	0	Not Required	0	-	DUDA	-	-
24	Roing	0	Not Required	0	-	DUDA	-	-



for 12

25	Tezu	3	Procurement of new collection vehicle	3	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-24	Proposed
26	Namsai	0	Not Required	0	-	DUDA	-	-
27	Hawai	1	Procurement of new collection vehicle	3	Proposal submitted to State Govt. for allocation of fund	DUDA	Jun-24	Proposed
Total		30.9		50				

Note- In all the cases, implementation of proposed projects/ongoing projects will depend upon availability of funds.



Handwritten signature

Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Hyderabad

ACTION PLAN FOR CLOSING GAP IN SEWAGE TREATMENT



Sl. No.	Name of town	Population as per census 2011	Projected population up to 2048 (25 Years) $P(2028)=P(2011)\times(1+2.3/100)^{37}$	Current Gap in Sewage Treatment (MLD) 2023	Projected sewage generation up to 2048 (in MLD)	Arrangement for addressing processing gap	Ongoing/p roposed Capacity (MLD)	Target for completion (M/Year)	% of completion achieved	Remarks
1	Tawang	11202	25983	1.30	2.81	Grey water/FSTP/Johkasou STP proposed	3.00	Mar-27	-	
2	Bomdila	8370	19414	0.43	2.10	Grey water/FSTP/Johkasou STP proposed	2.00	Mar-25	-	
3	Dirang	3750	8698	0.44	0.94	Grey water/FSTP/Johkasou STP proposed	1.00	Mar-25	-	
4	Rupa	3812	8842	0.00	0.95	Grey water/FSTP/Johkasou STP proposed	1.00	Mar-26	-	
5	Seppa	18350	42563	0.64	4.60	FSTP/Johkasou STP proposed	5.00	Mar-27	-	
6	Itanagar	59490	137988	14.40	14.90	FSTP Under construction under AMRUT Scheme	0.10	Sep-24	90%	Under construction
7	Naharlagun	36158	83869		9.06		STP Under construction under AMRUT Scheme	7.00	Dec-24	15%
8	Sagalee	1315	3050	0.72	0.33	FSTP/Johkasou STP proposed	0.50	Mar-25	-	
9	Daporijo	13405	31093	2.56	3.36	Grey water/FSTP/Johkasou STP proposed	3.00	Mar-26	-	

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10	Aalo	20684	47977	4.40	5.18	Grey water/FSTP/Johkasou STP proposed	5.00	Mar-27	-	
11	Basar	4284	9937	0.96	1.07	FSTP/Johkasou STP proposed	1.00	Mar-25	-	
12	Boleng	2979	6910	0.66	0.75	FSTP/Johkasou STP proposed	1.00	Mar-25	-	
13	Pasighat	24656	57190	1.02	6.18	STP Under construction under Smart City Mission	4.00	Dec-24	5%	Under construction
14	Yingkliong	6540	15170	2.24	1.64	FSTP/Johkasou STP proposed	2.00	Mar-26	-	
15	Changlang	6236	14465	1.20	1.56	Grey water/FSTP/Johkasou STP proposed	2.00	Mar-26	-	
16	Jairampur	7151	16587	0.80	1.79	Grey water/FSTP/Johkasou STP proposed	2.00	Mar-26	-	
17	Miao	5841	6815	0.85	0.74	Grey water/FSTP/Johkasou STP proposed	1.00	Mar-25	-	
18	Deomali	6648	15420	1.39	1.67	Grey water/FSTP/Johkasou STP proposed	2.00	Mar-26	-	
19	Khonsa	9928	23028	1.28	2.49	Grey water/FSTP/Johkasou STP proposed	2.50	Mar-27	-	
20	Longding	4234	9821	0.24	1.06	FSTP/Johkasou STP proposed	1.00	Mar-25	-	
21	Ziro	12806	29704	2.13	3.21	FSTP/Johkasou STP proposed	3.50	Mar-27	-	
22	Koloriang	2345	5439	0.12	0.59	FSTP/Johkasou STP proposed	1.00	Mar-25	-	
23	Anini	2384	5530	0.43	0.60	FSTP/Johkasou STP proposed	1.00	Mar-25	-	


for 12

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24	Roing	11389	26417	1.60	2.85	FSTP/Johkasou STP proposed	3.00	Mar-27	-
25	Tezu	18184	42178	4.71	4.56	FSTP/Johkasou STP proposed	5.00	Mar-27	-
26	Namsai	14246	33044	2.40	3.57	FSTP/Johkasou STP proposed	4.00	Mar-27	-
27	Hawai	982	2278	0.24	0.25	FSTP/Johkasou STP proposed	0.50	Mar-25	-
Total				47.17	78.78		64.10		

Note- In all the cases, implementation of proposed projects/ongoing projects will depend upon availability of funds.


 Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

A-XII



File No. ITA/SC(SPV)-225/2022-23/
 OFFICE OF THE CHIEF EXECUTIVE OFFICER
 ITANAGAR SMART CITY DEVELOPMENT CORPORATION LIMITED
 SENIOR OFFICER QTR. TOWER NO.2, FLAT NO. 25 & 26, ZOO ROAD
 ITANAGAR, ARUNACHAL PRADESH

ANNX-XII

To. ✓

Dated, Itanagar, the 21st April 2023

The Member Secretary
 Environmental Monitoring Cell
 O/o PCCE, Department of Environment, Forest & CC
 Govt. of Arunachal Pradesh, Itanagar

Sub: - Progress report and action plan in compliance with Hon'ble NGT O.A 606/2018-regd.


Sir,

In pursuance of the Hon'ble NGT order dated 24.11.2022 in matter of O.A 606/2018, enclosed please find herewith the progress report and action plan submitted by the Contractor for the project, namely- "Bio-remediation of dumping sites under ICR (Legacy Waste Management at Karsingsa and Chimpu)"

This is for your kind information and necessary action.

Encl: As stated above.

Yours sincerely,


 (Er. Sonkoti Sonam)

Executive Engineer
 Itanagar Smart City Dev. Corp. Ltd
 Itanagar

Memo No. ITA/SC(SPV)-225/2022-23/

Dated, Itanagar, the.....April 2023

Copy to:-

1. The PS to the Commissioner TP-cum- Chairperson SPV, ISCDCL, Govt. of A.P, Itanagar for information.
2. The PA to the Director Town Planning, Itanagar, Government of Arunachal Pradesh for information.
3. Office copy.


 Executive Engineer

Itanagar Smart City Dev. Corp. Ltd
 Itanagar

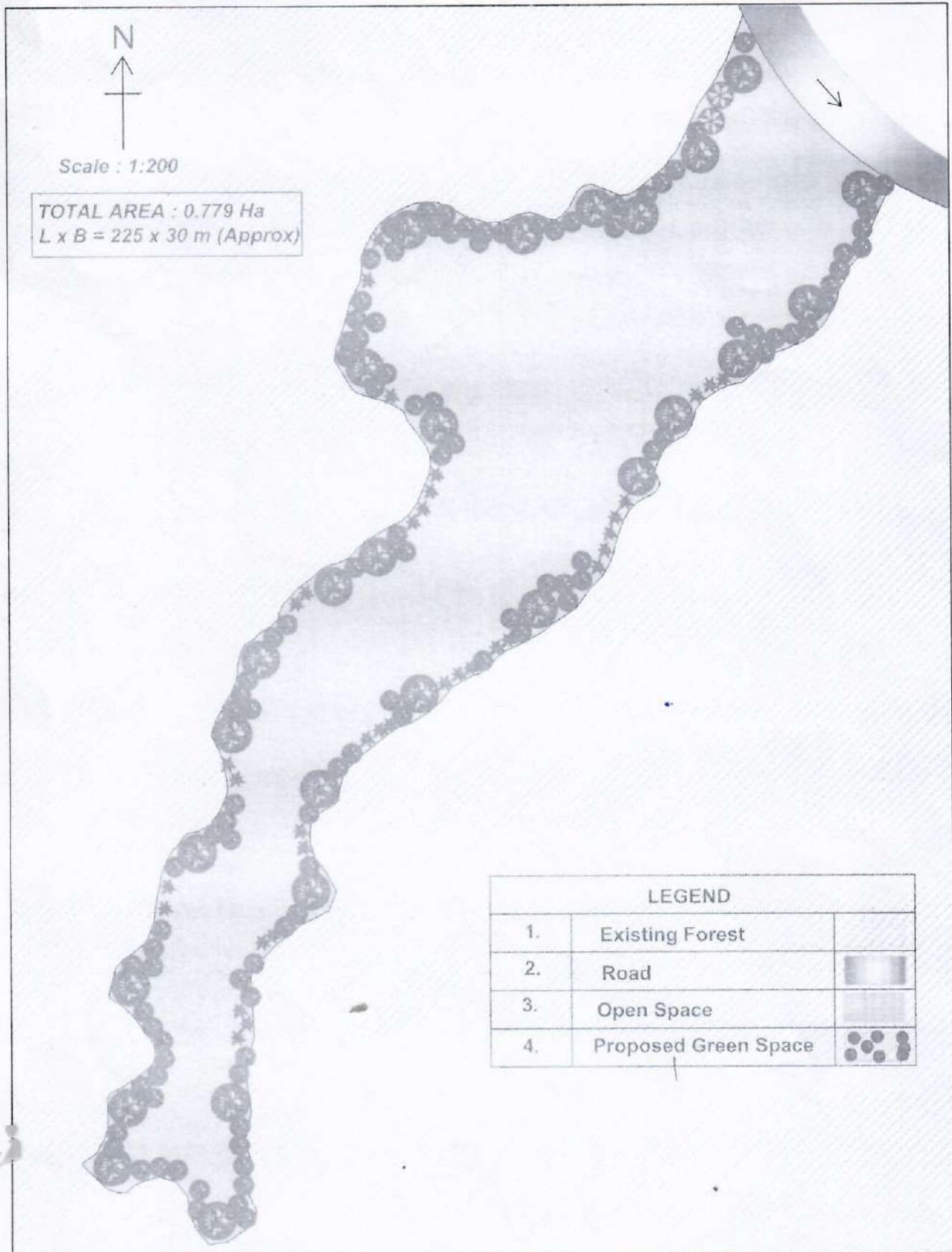
PROGRESS REPORT AND ACTION PLAN FOR COMPLETION OF REMAINING WORKS						
NAME OF WORK :-		CAPITAL REGION (LEGACY WASTE MANAGEMENT AT CHIMPU AND KARSINGSA ON EPC MODE.)				
SL.NO.	COMPONENTS	ACTION PLAN				REMARKS
		Apr-23	May-23	Jun-23	Jul-23	
1	Submission of Design and Drawings	100%				Completed
2	Mobilization of Legacy waste management facility (Equipment, Machinery, etc.) at site	80%	20%	-	-	Weigh bridge, DG 125KV, Transformer in transit
3	Biomining of Legacy waste (Total Qty : 44117 Cum)					
i)	Extraction	80%	20%	-	-	Karsingsa site completed (11730 cum.) and extraction at Chimpu site in progress
ii)	Transportation	80%	20%	-	-	Karsingsa site completed and transportation at Chimpu site in progress
iii)	Processing/Segregation	0%	50.00%	25%	25%	
4	Rehabilitation / construction of SLF and capping including solar evaporation pond					
i)	On supply of Geo liners for SLF, capping and solar pond.	-	100%	-	-	
ii)	On completion of SLF	-	-	100%	-	
iii)	On completion of capping	-	-	100%	-	
iv)	On completion of solar evaporation pond	-	-	100%	-	
5	On completion of refilling embankment of excavated land	100%	-	-	-	Karsingsa site (area around 6500 sqm. Reclaimed)
6	On completion of Green belt development & handing over of project	-	-	-	100%	
	Over all		31%			Completed

PREPARED AND SUBMITTED BY :-
Engineer (Projects)

Gorantala Geosynthetics Pvt. Ltd

ENGINEER (PROJECTS) - GGPL

PROPOSED AVENUE PLANTATION AT KARSINGSA SITE.





Scale : 1:200

TOTAL AREA : 0.779 Ha
L x B = 225 x 30 m (Approx)

LEGEND		
1.	Existing Forest	
2.	Road	
3.	Open Space	
4.	Proposed Green Space	

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 <p>Smart City VISIONARY TRANSFORMATION</p>	<p>OFFICE OF THE PASIGHAT SMART CITY DEVELOPMENT CORPORATION LIMITED::PASIGHAT ARUNACHAL PRADESH</p>	 <p>PASIGHAT</p>
---	--	--

No. PSCDCL/STP-18/2021-22 / 3646-49

Dated Pasighat, the 18th March 2023.

To

The Director,
Urban Local Bodies (ULBs)
Government of Arunachal Pradesh
Itanagar, Arunachal Pradesh.

ANNX-XIII

Sub: Forwarding of Progress report and action plan for completion of remaining work of "Solid Waste Management (SWM) and Sewage system & Sewage Treatment Plant (STP)" Project of Pasighat Smart City Reg.

Ref: -E-File Computer No. 71835 Dated 13th April 2023

Sir,

Kind reference to letter no as cited above, I am submitting herewith the progress report and action plan for the completion of remaining work of the Solid Waste Management (SWM) and Sewage System & Sewage Treatment Plant (STP) project of Pasighat Smart City Development Corporation Limited.

This is for your kind information and necessary action please.

Enclosed:

1. As State above.

M. J.
(Dr. Manjuli Komut) APCS
Chief Executive Officer (PSCDCL)
East Siang District: Pasighat (A.P) Officer
Chief Executive Officer
Pasighat Smart City Development
Corporation Ltd.
Arunachal Pradesh, Pasighat

Memo No. PSCDCL/STP-18/2021-22 / 3646-49

Dated Pasighat, the 18th March 2023.

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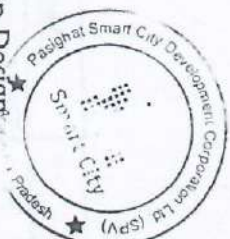
1. The Commissioner (UD, TP & ULBs), Govt. of A.P, Itanagar for information please.
2. The Director, TP, Govt. of A.P, Itanagar for information please.
3. The DC-cum- Chairman, PSCDCL, Pasighat for information please.
4. Office Copy.

Chief Executive Officer (PSCDCL)
East Siang District: Pasighat (A.P)

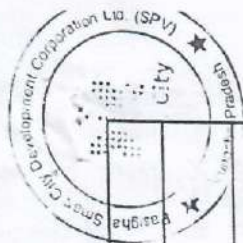
PROGRESS REPORT AND ACTION PLAN FOR COMPLETION OF REMAINING WORK

Name of Project:- Solid Waste Management on Engineering, Procurement and Construction (EPC) contract Mode at Pasighat on Design, Build, Operate & Transfer (DBOT) Basis with Operation and Maintenance (O&M) for Three Year after one year Defect Liability under Pasighat Smart City Mission.

Sl.No.	Description of Work/Components	Qty	Unit	ACTION PLAN			Remarks
				April'2023	May'2023	June'2023	
1	2 Civil Works	3	4	5	6	7	8
1	Site Clearance & Development	1	Job	100%			Completed
2	Building Block for Staff Room	1	Job	90%	10%	100%	All civil work completed except finishing work.
3	Laboratory Block	1	Job	90%	10%	100%	All civil work completed except finishing work.
4	Toilet Block	1	Job	90%	10%	100%	All civil work completed except finishing work.
5	Compound Wall with Gate	1	Job	95%	5%	100%	All work completed except plastering work.
6	MRF Shed	1	Job	60%	40%	100%	Work in Progress
7	Dismantling of Existing Wall	1	Job	100%	0%	100%	Completed
8	Processing Shed	1	Job	80%	20%	100%	Work in Progress
9	Storage Shed	1	Job	60%	40%	100%	Work in Progress
10	Road (Internal Road, and Approach Road to Site)	1	Job	70%	30%	100%	All work completed except BT work.
11	Drain system	1	Job	10%	90%	100%	Work in Progress
12	Landfill Cell	1	Job	10%	90%	100%	Work in Progress
13	Leachate Sump	1	Job	10%	90%	100%	Work in Progress



Chief Executive Officer
Pasighat Smart City Development
Corporation Ltd.
Arunachal Pradesh, Pasighat



Machine Procurement & Installation										
1	SWM Processing Machine -Conveyor Belt for Compost	6	Nos	100%	0%	100%	100%	100%	100%	Procurement on Process
2	SWM Processing Machine -Conveyor Belt for MRF	1	No.	100%	0%	100%	100%	100%	100%	Procurement on Process
3	SWM Processing Machine - Zhatka Fatka	1	No.	100%	0%	100%	100%	100%	100%	Procurement on Process
4	SWM Processing Machine - Shredder	1	No.	100%	0%	100%	100%	100%	100%	Procurement on Process
5	SWM Processing Machine - Wheel Wash	1	No.	100%	0%	100%	100%	100%	100%	Procurement on Process
6	SWM Processing Machine - Tractor with Trolley	3	Nos.	100%	0%	100%	100%	100%	100%	Completed
7	SWM Processing Machine - Wheel Barrow	4	Nos.	100%	0%	100%	100%	100%	100%	Procurement on Process
8	SWM Processing Machine - Eco Brick for C&D Waste	1	No.	100%	0%	100%	100%	100%	100%	Procurement on Process
9	Tube Well Development	1	Job	100%	0%	100%	100%	100%	100%	Completed
10	DG Set	1	Set	100%	0%	100%	100%	100%	100%	Completed
<u>Other Miscellaneous Works</u>										
1	Electrical Equipments	1	Job	100%	0%	100%	100%	100%	100%	Procurement on Process
2	Treatment of Legacy Waste	45266	Cum	65%	35%	100%	100%	100%	100%	1. The process of Collection, Transportation, Processing and Segregation work of treatment of legacy waste in dailey basis in progress. 2. Quantity of treated legacy waste up to date is 29322.00 Cum. 3. On Completion of Legacy Waste treatment, development of green area around SWM Plant.

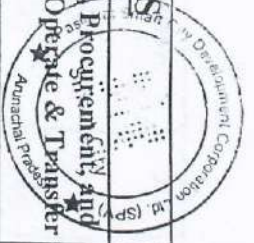
Assistant Engineer(I)
 Pasighat Smart City Development Corp. Ltd
 Pasighat, AP

Chief Executive Officer
 Pasighat Smart City Development Corp. Ltd
 Pasighat, Arunachal Pradesh

PROGRESS REPORT AND ACTION PLAN FOR COMPLETION OF REMAINING WORKS

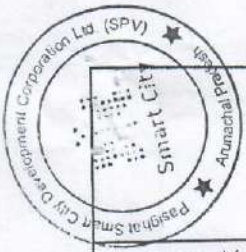
Name of Project:-

C/o Sewage System and Sewage Treatment Plant on Engineering Programme and Construction (EPC) contract Mode at Pasighat on Design, Build, Operate & Transfer (DBOT) Basis.





Sl.No.	Description of Work/Components	Qty	Unit	ACTION PLAN				Remarks
				Apr-23	May-23	Jun-23	Jul-23	
1	2	3	4	5	6	7	8	9
A	Site Development							
i	Ground Leveling work	1	Job	40%	60%	-	-	
ii	Horticulture	1	Job	5%	30%	65%	-	
B	Civil Works	1	Job					
i	STP:Construction of waste water treatment unit 4 mld capacity sewage treatment plant based on sequential Batch Reactor (SBR) treatment i.e MPS,PTU,SBR and Chlorine	1	Job	15%	20%	30%	35%	
ii	SPS: Construction of Sewage Pumping Station unit for 4 mld capacity sewage treatment plan based with pipe line	1	Job	-	10%	60%	30%	
C	Machinery cost including 3 years AMC	1	Job	-	50%	50%	-	
D	Electrical Equipments	1	Job	3%	27%	50%	20%	
E	Instrumentation Equipments	1	Job	-	10%	20%	70%	
F	Automation (SCADA)System	1	Job	-	-	50%	50%	
G	Lab & Office Equipment	1	Job	-	-	70%	30%	
H	Power Connection	1	Job	-	-	20%	80%	
I	Miscellaneous	1	Job	-	-	50%	50%	
J	O&M cost for 3 year	1	Job	-	-	-	100%	

Chief Executive Officer
 Pasighat Smart City Development
 Corporation Ltd.
 Pasighat
 Arunachal Pradesh



K	Action Plan for use of treated waste water for STP	The treated water will be pumped back to the downstream site of the stream from which the water is drawn for treatment. The treated water will then flow along its natural course. The water can then be used for irrigation purpose as there are many WRC field located along the bank of the stream. The treated water can also be made potable and supplied through tanker wherever necessary.
L	Horticulture Activities:- Including Spreading of Farm yard Manure, Grssing with Doobs Grass, Planting Perment Hedges, Half Bricks Circular Tree Guard, Edging with Second class Brick and Compensatory Afforestation.	The cost of all the sub head is Rs. 2640805.00


Assistant Engineer(II)
Pasighat Smart City Development Corp.Ltd
Pasighat,AP


Chief Executive Officer
Pasighat Smart City Development Corp. Ltd
Pasighat,AP

Chief Executive Officer
Pasighat Smart City Development Corporation Ltd.
Arunachal Pradesh, Pasighat

ACTION PLAN FOR CLOSING GAP IN SEWAGE TREATMENT

Sl. No.	Name of town	Population as per census 2011	Projected population up to 2048 (25 Years) $P(2028)=P(2011) \times (1 + \frac{2.3}{100})^{17}$	Current Gap in Sewage Treatment (MLD) 2023	Projected sewage generation up to 2048 (in MLD)	Arrangement for addressing processing gap	Ongoing/p roposed Capacity (MLD)	Target for completion (M/Year)	% of completion achieved	Remarks
1	Tawang	11202	25983	1.30	2.81	Grey water/FSTP/Johkasou STP proposed	3.00	Mar-27	-	
2	Bomdila	8370	19414	0.43	2.10	Grey water/FSTP/Johkasou STP proposed	2.00	Mar-25	-	
3	Dirang	3750	8698	0.44	0.94	Grey water/FSTP/Johkasou STP proposed	1.00	Mar-25	-	
4	Rupa	3812	8842	0.00	0.95	Grey water/FSTP/Johkasou STP proposed	1.00	Mar-26	-	
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7	Naharlagun	36158	83869	14.40	9.06	STP Under construction under AMRUT Scheme	7.00	Dec-24	15%	Under construction
8	Sagalce	1315	3050	0.72	0.33	FSTP/Johkasou STP proposed	0.50	Mar-25	-	
9	Daporijo	13405	31093	2.56	3.36	Grey water/FSTP/Johkasou STP proposed	3.00	Mar-26	-	

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10	Aalo	20684	47977	4.40	5.18	Grey water/FSTP/Johkasou STP proposed	5.00	Mar-27	-	
11	Basar	4284	9937	0.96	1.07	FSTP/Johkasou STP proposed	1.00	Mar-25	-	
12	Boleng	2979	6910	0.66	0.75	FSTP/Johkasou STP proposed	1.00	Mar-25	-	
13	Pasighat	24656	57190	1.02	6.18	STP Under construction under Smart City Mission	4.00	Dec-24	5%	Under construction
14	Yingkiong	6540	15170	2.24	1.64	FSTP/Johkasou STP proposed	2.00	Mar-26	-	
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18	Deomali	6648	15420	1.39	1.67	Grey water/FSTP/Johkasou STP proposed	2.00	Mar-26	-	
19	Khonsa	9928	23028	1.28	2.49	Grey water/FSTP/Johkasou STP proposed	2.50	Mar-27	-	
20	Longding	4234	9821	0.24	1.06	FSTP/Johkasou STP proposed	1.00	Mar-25	-	
21	Ziro	12806	29704	2.13	3.21	FSTP/Johkasou STP proposed	3.50	Mar-27	-	
22	Koloriang	2345	5439	0.12	0.59	FSTP/Johkasou STP proposed	1.00	Mar-25	-	
23	Anini	2384	5530	0.43	0.60	FSTP/Johkasou STP proposed	1.00	Mar-25	-	

24	Roing	11389	26417	1.60	2.85	FSTP/Johkasou STP proposed	3.00	Mar-27	-	
25	Tezu	18184	42178	4.71	4.56	FSTP/Johkasou STP proposed	5.00	Mar-27	-	
26	Namsai	14246	33044	2.40	3.57	FSTP/Johkasou STP proposed	4.00	Mar-27	-	
27	Hawai	982	2278	0.24	0.25	FSTP/Johkasou STP proposed	0.50	Mar-25	-	
	Total			47.17	78.78		64.10			

Note- In all the cases, implementation of proposed projects/ongoing projects will depend upon availability of funds.

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
 PARYAVARAN BHAWAN, PAPU HILL, YUPIA ROAD
 NAHARLAGUN

MONTH - APRIL 2023

A-XV

Sl.	Station code	River Name	Location	Sampling date & time	Weather	GPS	Turbidity (FAU)	Temp (°C)	pH	DO (mg/l)	EC (µS)	BOD (mg/l)
01	3095	Ganga	Chandra Nagar, Itanagar	18/04/2023 11:35 AM	Sunny	N 27°06.102' E 093°37.878''	10.82	27.9	8.84	8.9	145	2.3
02	3096	Dikrong	Dikrong River Bridge, Nijuli	18/04/2023 12:57 PM	Sunny	N 27°04.257' E 093°44.247''	39.21	32.8	8.07	9.2	205	2.6
03	3103	Pachin	Directorate of Agri. Office, Naharlagun	18/04/2023 01:47 PM	Sunny	N 27°05.543' E 093°41.812''	19.88	34.2	7.93	8.6	183.6	2.2

(Igo Lollen, JRF)
 APSPCB, Naharlagun

(Bonita Nath, JRF)
 APSPCB, Naharlagun

Chittaranjan

Designated Best Use Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation. Industrial Cooling. Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

OFFICE OF THE
ASSISTANT ENGINEER
ITANAGAR MUNICIPAL CORPORATION

A-XVI

File No. IMC/ISD-I/NGT-/2023-24/

Dated Itanagar, the 24th April 2023

To,

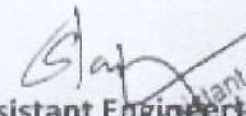
The Director
Department of Urban Local Bodies
Government of Arunachal Pradesh
Itanagar

Sub: -Action Plan for treated waste water from STP, Chimpu -regd.Ref: - E-file Computer No. 71835/ Dated 13th April 2023.

With reference to the letter mentioned above, given below is the action plan for use of treated waste water from the Septage Management Plant, Chimpu, Itanagar.

Name of the project	Capacity	Action Plan	Time frame
Septage treatment Plant Chimpu under AMRUT-I	100KLD	The treated waste water from the Septage Treatment Plant Chimpu, Itanagar will be used for watering the plants planted along the divider of NH-415	July 2023

This is for your kind information and necessary action, please.



(Assistant Engineer)
Itanagar Sub-division-I
Itanagar
Itanagar Municipal Corporation


Memo.No. IMC/ISD-I/NGT-/2023-24/

Dated Itanagar, the 24th April 2023

Copy to:-

1. PA to the Commissioner, IMC for information, please.
2. PA to the Executive Engineer, Part-I, for information.
3. The MS, Environmental Monitoring Cell for information and necessary compilation for NGT affidavit.

 Office copy.


(Assistant Engineer)
Itanagar Sub-division-I

ANNX-XVII

File No. UO 32/11(20)/2/2023 / 13,646-47

A82 II 16

657

GOVERNMENT OF ARUNACHAL PRADESH

OFFICE OF THE CHIEF ENGINEER

DEPARTMENT OF URBAN DEVELOPMENT & HOUSING

MOWB-II, ITANAGAR::791111

Email:: ceud-arn@nic.in::ph-0360-2214413/2217002 (fax)

To,

Dated Itanagar the 23rd March' 2023.

1. **The Executive Engineer**

Department of Urban Development & Housing,
Tawang, Bomdila, Seppa, Yupia, Ziro, Palin, Koloriang, Daporijo, Basar, Aalo, Boleng,
Pasighat, Yingkiong, Roing, Anini, Hawaii, Tezu, Namsai, Jairampur, Changlang, Khonsa and
Longding Division.

2. **The Executive Engineer**

Itanagar Municipal Corporation, and Pasighat Municipal Council.

Sub: - Forwarding of minutes of meeting.


Sir,

Enclosed please find herewith the minutes of the online coordination meeting convened by Arunachal Pradesh State Pollution Control Board on 17.03.2023 at 11 AM regarding the SUP enforcement drive and proper report filing for Annual and Quarterly report forms on solid and plastic waste which is self explanatory.

The actions to be taken by all the divisions has been enclosed in the minutes of meeting. Hence, you are requested to take necessary actions from your end.

Please accord top priority.

Enclosed: As stated.


(Taring Darang)
Chief Engineer



Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
Department of Environment, Forests & Climate Change
Naharlagun

APSPCB-13/2023/PWM/SUP/517-524

Date: 17/03/2023

MINUTES OF MEETING

An online coordination meeting was convened by Arunachal Pradesh State Pollution Control Board on 17.03.2023 at 11 AM to discuss about the SUP enforcement drive and proper report filing for Annual and Quarterly report forms of solid and plastic waste. Total of 60 members from Urban Development Department of all districts and the Municipalities participated in the meeting.



The Member Secretary, APSPCB, while underlining the objectives of the meeting informed about the SOPs prepared by CPCB for carrying out the enforcement drive of SUP to be conducted from March to August, 2023. She also emphasized on the importance of authentic data entry in the Annual and Quarterly compliance report related to HNGT matter O.A. 606 of 2018 which will also enable the Department for proper waste management.

Shri Arnab Mandal, Scientist-B, CPCB, Zonal office, Shillong gave a power point presentation on the background about the SUP ban and informed about various provisions and rules, alternatives to SUP for effective implementation of ban on identified SUPs items. He also elaborated on the stepwise procedure for reporting on the SUP Compliance Monitoring portal. He requested the SPCB and State UD Department/Municipalities to popularise the SUP Grievance app amongst the stakeholders.

Later, detailed discussion was held with the field officers of the UD Department and Municipalities on the data entry issues as per the prescribed format of the CPCB for submission of quarterly report on solid and sewage wastes.

The following decisions were taken during the meeting:

Calendar of schedule of inspection will be fixed for at least 4 days a month for carrying out state wide SUP inspection from March to August, 2023.
[Action: Chief Engineer, UD/ State UD Nodal Officer/IMC and PMC].

A team to be constituted at each Town/Municipal level consisting of at least 4 members for conduct of SUP ban inspection. Assistance from the

Dy. No. 89 Dtd. 20/3/23
O/o Commissioner (TPT, UD, Hsg, TP & ULB)
Govt. of A.P., Itanagar

CE, UD & Housing

Dairy No. 27

Date: 06/04/2023

For action

(UD)
(ULB)



Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
 Department of Environment, Forests & Climate Change
 Naharlagun

3. The field officers shall use the Field inspection app to file the inspection report on the SUP. UD Department shall also submit this report to APSPCB by 28th of every month w.e.f. March to August, 2023.
[Action: All EEs, UD Department and IMC/PMC]
4. Copy of SOP for reference of all field officers of UD Department, along with the SUP ban order will be emailed to all EE, UDs and IMC/PMC
[Action: APSPCB]
5. In order to maintain consistency and continuity for proper data submission, the UD Department/Municipalities may designate officers for filing of quarterly and annual reports.
[Action: All EEs, UD Department and IMC/PMC]

The meeting ended with thanks.

Sd/-
 (Koj Rinya, IFS)
 Member Secretary

APSPCB-13/2023/PWM/SUP/ 517 - 524

Date: 17/03/2023

Copy for information and necessary action to:

1. The PS to Prt. Secy. (Env, For & CC)-cum-Chairman, APSPCB, GoAP, Itanagar.
2. The PS to PCCF (Env, For & CC), GoAP, Itanagar.
3. The PS to Commissioner, Department of UD, GoAP, Itanagar.
4. The Chief Engineer, UD Department, GoAP, Itanagar with a request to forward the Minutes of Meeting to all the EEs, UD Department.
5. The Commissioner, IMC, GoAP, Itanagar.
6. The Municipal Executive Officer, PMC, GoAP, Itanagar.
7. The Regional Director, Zonal Office, CPCB, Shillong.
8. The Environment Monitoring Cell, GoAP, Itanagar
9. Office copy.

17/3/23

A - XVIII



FILE NO. EEUD/CHG/PLASTIC WASTES-80/2016-17
GOVERNMENT OF ARUNACHAL PRADESH
OFFICE OF THE EE (UD&H)-CUM-MEMBER SECRETARY (DUDA)
CHANGLANG DIVISION::CHANGLANG POST BOX No. 007
 Email: ddud-chg-arn@gov.in

Dated Changlang, the 28th Mar'2023

To,

The Member Secretary (APSPCB),
 Deptt. of Environment, Forests & Climate Change,
 Govt. of Arunachal Pradesh,
 Naharlagun.

Sub:- Regarding "Enforcement Drive of SUP" & "Filling of Annual and Quarterly Report of Solid and Plastic Waste".

Ref:- (i) No. UDH-12011(20)/2/2023/13,643-47 Dtd. 23rd March'2023.
 (ii) No. APSPCB-13/2023/PWM/SUP/517-524 Dtd. 17/03/2023.

Sir,

In reference to the above referred subject and letter numbers, following are the details on "Enforcement Drive of SUP" & "Filling of Annual and Quarterly Report of Solid and Plastic Waste" in respect of UD & Housing, Changlang Division as per Minute of Meeting held on 17/03/2023 convened by APSPCB, Deptt. of Environment, Forests & Climate Change, Naharlagun, Govt. of Arunachal Pradesh :-

Sl. No.	Action to be taken	Action Taken
1	Constitution of team for conduct of SUP ban inspection. Assistance from the Police Department for effective conduct of the drive.	Constituted "Special Task Force (STF)" consisting of 5-Members vide No. EEUD/CHG/Plastic Waste-80/2016-17/362-77 Dtd. 15/07/2022
2	Field inspection App to file inspection report on the SUP by Field officers and submit to APSPCB by 28 th of every Month (Mar to Aug'2023).	Under process for SUP fine fixation.
3	Officer designated for filing of Quarterly and Annual reports for consistency and continuity for proper data submission.	Er. G. Dirchi, JE, UD&H, Changlang is designated for filing of Quarterly and Annual Reports.

This is for favour of your kind information please.

Er. T. Kalley
 EE-Cum-Member Secy.
 UD&H, DUDA, Changlang

Memo No. EEUD/CHG/Plastic Wastes-80/2016-17/1164-66 Dated Changlang, the 28th Mar'2023
 Copy to:-

1. The PS to CE, UD&H, Govt. of A. P, Itanagar for kind information please.
2. The ASW-cum-AE, Sub-Division, UD&H, Changlang for information.
3. Office Copy.

Er. T. Kalley
 EE-Cum-Member Secy.
 UD&H, DUDA, Changlang



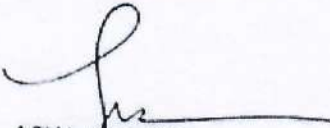
30-3-2023

CE, UD & Housing
 nary No. 4571
 20/03/2023

C/ESH
 27/03/2023

Field Inspections Report of Sellers/Users/Producers of Banned SUPState/UT: *Assamachal Pradesh*Date of Inspection: *21/04/2023*No. of Teams Deployed: *01*Districts Covered: *Longding dist.*Summary Report

Sl.No.	Coverage	No. of entities visited	No. of violations observed	No. of Challans issued	Qty. of plastic seized	Amount of fine
<u>1</u>	Street Vendors	<i>30</i>	<i>0</i>	<i>0</i>	<i>0</i>	<i>0</i>
<u>2</u>	Flower Sellers	<i>05</i>	<i>01</i>	<i>01</i>	<i>1kg</i>	<i>1000</i>
<u>3</u>	Fish Markets, Sabzi Mandi	<i>2</i>	<i>0</i>	<i>0</i>	<i>0</i>	<i>0</i>
<u>4</u>	Wholesale Markets	<i>10</i>	<i>02</i>	<i>02</i>	<i>10kg</i>	<i>3500</i>
<u>5</u>	Checking at Border					
<u>6</u>	Industries					
<u>7</u>	<i>Retailer</i>	<i>30</i>	<i>03</i>	<i>03</i>	<i>3kg</i>	<i>1500</i>


 ASW-cum-AE
 UD & Housing
 Assistant Surveyor of Works
 Longding Division
 (ASW)
 UD & Housing
 Longding-Division :: Longding



GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF URBAN DEVELOPMENT AND HOUSING
AP CIVIL SECRETARIAT, BLOCK NO-II, 3RD FLOOR, ITANAGAR – 791 111

Dated, Itanagar the 25th April'2023.

NOTIFICATION

In pursuant to the decision taken by the Environment Monitoring Committee in its meeting held under the Chairmanship of the Ld. Chief Secretary, Government of Arunachal Pradesh on 28th March'2023 to review the progress of implementation of the directions of the Hon'ble NGT, in O.A. No.606/2018 and NGT O.A.94/2020/EZ a 'State Level Committee' with the following members is hereby constituted.

- | | | |
|--|---|------------------|
| 1. Principal Secretary (Planning / Finance) | : | Chairman |
| 2. Commissioner/Secretary (Rural Development) | : | Member |
| 3. PCCF (Environment & Forest) | : | Member |
| 4. Commissioner/Secretary (Agriculture) | : | Member |
| 5. Commissioner/Secretary (Water Resources) | : | Member |
| 6. Commissioner/Secretary (Fisheries) | : | Member |
| 7. Commissioner/Secretary (Industries) | : | Member |
| 8. Commissioner/Secretary (PHED) | : | Member |
| 9. Commissioner/Secretary (Panchayat) | : | Member |
| 10. Commissioner/Secretary (Urban Development) | : | Member Secretary |

The terms of references of the above committee is to set-up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State Level. Mechanism to engage service providers by due diligence process who may execute work relating to solid and sewage management.

(Neeraj Semwal) IAS

Commissioner (Urban Development)

Dated, Itanagar the ___th April'2023.

Memo No.UDH-12011(20)/1/2023

Copy for information to:-

1. The Under Secretary to Chief Secretary, Govt. of A.P., Itanagar.
2. The PS to Commissioner (UD), Govt. of A.P., Itanagar.
3. The PS to Principal Secretary (Planning/Finance) Govt. of A.P., Itanagar.
4. The PS to Commissioner / Secretary (RD), Govt. of A.P., Itanagar.
5. The PS to PCCF (Environment & Forest), Govt. of A.P., Itanagar.
6. The PS to Commissioner / Secretary (Agriculture), Govt. of A.P., Itanagar.
7. The PS to Commissioner / Secretary (Water Resource), Govt. of A.P., Itanagar.
8. The PS to Commissioner / Secretary (Fisheries), Govt. of A.P., Itanagar.
9. The PS to Commissioner / Secretary (Industries), Govt. of A.P., Itanagar.
10. The PS to Commissioner / Secretary (PHED), Govt. of A.P., Itanagar.
11. The PS to Commissioner / Secretary (Panchayat), Govt. of A.P., Itanagar.
12. The Director (Environment), Govt. of A.P., Deptt. of Env. & Forests & Climate Change (Secretariat of the Environment Monitoring Cell) O-Point Tinali, Itanagar.
13. Office copy.

(Onam Lego) APCS
Joint Secretary (Urban Development)



APSPCB

Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD

Department of Environment, Forests & Climate Change

Naharlagun

APSPCB-87/2020/NGT/DEP/SEP/PART/1020-1023

Dated: 19/05/2023



To,

The Member Secretary
Environment Monitoring Cell
Government of Arunachal Pradesh
Itanagar

Sub: Status of District Environment Plan-regarding.


Sir,

With reference to the above subject, the status of District Environment Plan (DEP) submission is as below:

- i. DEP from five districts as listed below is uploaded in the website of Arunachal Pradesh State Pollution Control Board at www.arunachalspcb.net.
 - Lepa Rada,
 - Tawang,
 - West Kameng,
 - West Siang and
 - Kurung Kumey
- ii. For the remaining, the Board is pursuing to collaborate with the Deputy Commissioners for preparation of DEPs. Communication made in this regard is enclosed herewith.

Encl: - As above.

Yours faithfully,


(Koj Ranya, JFS)
Member Secretary



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Government of Arunachal Pradesh

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD

Department of Environment, Forests & Climate Change

Naharlagun

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APSPCB-87/2020/NGT/DEP/SEP/PART/1020-1023

Dated: 19/05/2023

Copy to:

1. US to the CS, Govt. of Arunachal Pradesh, for kind information.
2. PS to the Prl. Secy. (E, F & CC) cum Chairman, APSPCB, Govt. of Arunachal Pradesh, for kind information.
3. PS to the PCCF (E, F & CC), Govt. of Arunachal Pradesh, for kind information.
4. Office copy.

(Koj Rinya, IFS)
Member Secretary



APSPCB

APSPCB-1009/2022/NGT/OA606/PART4/ 966-94

667
Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
Department of Environment, Forests & Climate Change
Naharlagun

Date: 27/04/2023



To,

The Deputy Commissioners
Tawang, West Kameng, East Kameng, Upper Subansiri, Lower Subansiri,
Papumpare, Kurung Kumey, Kra Dadi, Pakke Kessang, Kamle, Upper Siang, East
Siang, West Siang, Lepa Rada, Shi Yomi, Siang, Lower Siang, Dibang Valley,
Anjaw, Lohit, Lower Dibang Valley, Namsai, Tirap, Changlang, Longding, Capital
Complex

**Sub: Preparation of Environmental Management Plan in the matter of Original
Application No. 606 of 2018-reg.**

Madam/Sir,

In the quarterly meeting of the Environmental Monitoring Cell held under the Chairmanship of the Ld. Chief Secretary, Govt. of Arunachal Pradesh on 28th March, 2023 it was decided that the preparation of Environmental Management Plan (EMP) must be accomplished in a time bound manner.

Therefore, it is requested to constitute a committee in the district for preparation of EMP with intimation to the undersigned. Further, Officers from APSPCB shall coordinate with the office of the Deputy Commissioners to expedite the preparation of EMP.

The list of Officers from APSPCB are as given below:

Sl. No.	Name of Officers	Contact	Districts
a.	N. Meji, Sc-B	9862403869 mejinich@gmail.com	Capital Complex, Papumpare, Kurung Kumey, Kra Dadi
b.	D. Mobing, JSA	8837354792 mobingdani@gmail.com	Tawang, West Kameng, East Kameng, Upper Subansiri, Lower Subansiri, Pakke Kessang, Kamle
c.	J. Kato, Sc-B	8787439097 jumlikato@gmail.com	Upper Siang, East Siang, West Siang, Lepa Rada, Shi Yomi, Siang, Lower Siang
d.	T. Manlong, AEE	8119091035 tmanlong.tm@gmail.com	Anjaw, Lohit, Lower Dibang Valley, Namsai
e.	R. Kimsing, AEE	8837346986 ranjeevkimsing16@gmail.com	Tirap, Changlang, Longding, Dibang Valley



668

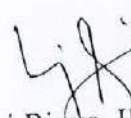
Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
Department of Environment, Forests & Climate Change
Naharlagun

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The district level Committee may also contact the APSPCB for further details, as and when required.

Encl:- Indicative DEP format.

Yours faithfully,



(Koj Rinya, IFS)
Member Secretary
APSPCB
Naharlagun

Date: 27/04/2023

APSPCB-1009/2022/NGT/OA606/PART4/ 966 - 94

Copy to:

1. US to the CS, Govt. of Arunachal Pradesh, for kind information.
2. PS to the Prl. Secy. (E,F & CC) cum Chairman, APSPCB, Govt. of Arunachal Pradesh, for kind information.
3. PS to the PCCF (E,F & CC), Govt. of Arunachal Pradesh, for kind information.
4. Office copy.



(Koj Rinya, IFS)
Member Secretary



Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
 Department of Environment, Forests & Climate Change
 Naharlagun

The timeline for Action Plan for preparation of District Environment Plan as per input received from the concerned Deputy Commissioners are as given below:

Sl. No.	Name of District	Timeframe		
		Preparation of DEP	Uploading of DEP in the district Administration website	Execution of DEP
1	Upper Subansiri	By 01.07.2023	By 10.07.2023	Execution by the concerned departments will be as per timeframe indicated in the plan.
2	Lower Subansiri	By 01.07.2023	By 10.07.2023	
3	Papumpare	By 01.08.2023	By 10.08.2023	
4	Capital Complex	By 01.08.2023	By 10.08.2023	
5	Upper Siang	By 01.08.2023	By 10.08.2023	
6	East Siang	By 01.08.2023	By 10.08.2023	
7	Lohit	By 01.07.2023	By 10.07.2023	
8	Lower Dibang Valley	By 01.08.2023	By 10.08.2023	
9	Dibang Valley	By 01.08.2023	By 10.08.2023	
10	Anjaw	By 01.08.2023	By 10.08.2023	
11	Tirap	By 01.08.2023	By 10.08.2023	
12	Changlang	By 01.08.2023	By 10.08.2023	
13	Longding	By 01.07.2023	By 10.07.2023	
14	Namsai	By 01.08.2023	By 10.08.2023	
15	KraDaadi	By 01.08.2023	By 10.08.2023	
16	Kamle	By 01.08.2023	By 10.08.2023	
17	Pakke-Kessang	By 01.08.2023	By 10.08.2023	
18	Siang	By 01.08.2023	By 10.08.2023	
19	Lower Siang	By 01.08.2023	By 10.08.2023	
20	Shi Yomi	By 01.08.2023	By 10.08.2023	


 (Koj Rinya, JFS)
 Member Secretary
 APSPCB

Government of Arunachal Pradesh
Department of Environment Forests & Climate Change
<https://arunachalforests.nic.in/>

O- Point Tinali, Itanagar

PIN 791111

Dated the 3rd January 2023


FOR(Env) 22/2018/Part-2 (EMC)/749-758
Computer No. 53034

OFFICE MEMORANDUM

Sub: Summary Record of the meeting on hybrid mode held on 22nd December 2022 regarding the implementation of the order dated 24th Nov 2022 in OA 606 /2018 by the NGT New Delhi -reg.

Apropos the matter cited above, I am directed to enclose herewith a copy of the approved Summary Record of the meeting for your kind information and necessary action as per the schedule outlined in the minutes. A copy of the Action Taken Report in this regard may please be shared over email ID- environmentmonitoringcellgoap@gmail.com

2. This issues with the approval of the Competent Authority.


(D. Dohu Robin)
3/1/23
Director (Environment)

Distribution

1. The Commissioner/Secretary, Deptts of UD ,TP & ULBs, GoAP, Itanagar.
2. The Member Secretary, APSPCB Naharlagun
3. The Secretary, (RD & PR), GoAP, Itanagar
4. The Secretary, (District Administration), GoAP, Itanagar
5. The Special Secretary (Health and Family Welfare) , GoAP, Itanagar

Copy to:

1. The PS to Chief Secretary, GoAP, Itanagar.
2. The PS to Principal Secretary (EFCC),GoAP, Itanagar.
3. The PS to PCCF (EF &CC), Itanagar.
4. The PA to CCF (Env & CC) GoAP, Itanagar.

Summary Record of the meeting held to prioritize actions regarding the implementation of order dated 24-11-2022 of the Hon'ble NGT Principal Bench in OA 606/2018 held on 22nd December, 2022 during 1400-1500 hrs in the Conference Hall, 3rd Floor, Block No. 02, Civil Secretariat.

A review meeting to prioritize actions regarding the implementation of order dated 24-11-2022 of the Hon'ble NGT Principal Bench in OA 606/2018 was held under the Chairmanship of the Principal Secretary (EFCC) on 22nd December, 2022 at 1400 hrs in the Conference Hall, 3rd Level, Civil Secretariat. The list of participants to the meeting is enclosed herewith.

The meeting deliberated upon the directions/observations/comments in the order dated the 24th November 2022 in order to prioritize action points where after compliance related issues to be presented before the Ld. CS.

At the outset, the CCF (Env & CC) briefed the meeting that the said order was circulated to all concerned Departments over email/dedicated WhatsApp group. He also mentioned that as per the order, action taken reports based on verifiable progress needed to be submitted to the Hon'ble Tribunal on half yearly basis by the Chief Secretary, GoAP. Thereafter the directions issued by the Hon'ble Tribunal vide its order dated 24-11-2022 were presented parawise for discussion in the meeting. The following decisions were arrived at after deliberating the matter in the meeting:

Para No. of the order dated 24th November 2022	Decisions
27	<p>The correctness of the data on solid and liquid waste generation and their management to be re-validated by the UDD/ULBs/TP Departments in respect of all Census Towns. An empirical estimation of waste water generated is to be carried out based on the Central Public Health and Environmental Engineering Organization (CPHEEO) manual. An affidavit stating the correct data on solid and liquid waste generated and their management in the State will be filed by the UDD/ULBs/TPD before the Hon'ble Tribunal in 45 days.</p> <p style="text-align: right;">[Action: Secretary (UDD/ULB/TP)]</p> <p>The PHED Department will provide information on the quantity of water supplied in all 27 Census Towns to the UDD with a copy to SPCB and EMC.</p> <p style="text-align: right;">[Action: Secretary (PHED)]</p>

	<p>As regards the observation of the Hon'ble Tribunal on the costing of STPs at Pasighat, Naharlagun and Itanagar, it was decided that specific directions to be issued by the ULB Department to the concerned ULBs to re-assess the cost and submit their views and comments. The scale of expenditure for STPs may be reviewed in the light of realistic expenses involved in decentralized/traditional systems or otherwise.</p> <p style="text-align: right;">[Action: Secretary (ULBs)]</p>
28	<p>As regards setting up of a dedicated cell in the office of the Chief Secretary to deal with policy level matters related to solid waste and liquid waste management, it was decided that the existing Environment Monitoring Cell would look after this work.</p> <p>As regards the study of the success stories it was decided that EMC would facilitate study tours to Odisha and Punjab for a team of the Secretaries of the UD/PHED/ULBS/Commissioner IMC,/Pasighat Municipal Council.</p> <p style="text-align: right;">[Action: Member Secretary (EMC)]</p>
29	<p>The ULBs Panchayats to actively encourage setting up of composting/vermicomposting centers nearest to the source of generation of Wet solid Waste, with people's involvement. IMC/PMC/Panchayats should look for low cost means for segregating waste at source. ULBs/Panchayats to prepare local action plans to implement the directions of the Hon'ble Tribunal so that gaps in collection and treatment of solid and liquid wastes in the State could be completely closed.</p> <p style="text-align: right;">[Action: Secretary (ULBs)/ PHED]</p>
30 & 31	<p>Immediate action may be taken to protect the legacy waste sites free of fires and to ensure safety of workers engaged. Such sites may be fenced with rows of trees or walls, as may be viable, for aesthetics, preventing foul smell and safety.</p> <p>It was also decided to go for enforcement of Extended Producer Responsibility (EPR) for the plastic items sold in the markets in Arunachal Pradesh. The UDD/TP/ULBs departments may issue appropriate directions to the shopkeepers selling plastic items to put in place arrangements to collect back used plastic items/ plastic items generated, for recycling by the respective manufacturers.</p> <p style="text-align: right;">[Action: Commissioner (IMC)/ Secretary (UDD/ULBs/TP), PHED]</p>
32, 35, 41 & 45	<p>The ULBs were directed to follow the guidelines on the subject issued by the Ministry of Urban Development, GoI titled "Waste to Wealth" on 2.10.2017 under Swachh Bharat Mission Solid Waste - ULBs.</p> <p style="text-align: right;">[Action : Commissioner (IMC)/Member Secretary (APSPCB) Secretary (UDD/ULBs/TP), PHED]</p>

33	<p>It was decided to constitute a committee headed by the Member Secretary, Pollution Control Board and composed of Director UDD/TP/ULB, CE, PHED to scrutinize the data on solid waste generation, sewage generation and treatment in the State. The committee may submit the report by 20.01.2023.</p> <p style="text-align: right;">[Action: Member Secretary (APSPCB)]</p>
36	<p>The Departments concerned were directed to pursue the strategies identified in the order of the Hon'ble Tribunal.</p> <p style="text-align: right;">[Action: Member Secretary (APSPCB) Secretary (UDD/ULBs/TP), PHED]</p>
37, 39, 40 & 54	<p>A pragmatic action plan to be developed by UDD/TP/ULBs in collaboration with the stakeholders concerned by following innovative approaches to close gaps in solid and liquid waste generations and their treatments. Sewage to be included in the action plan for closing the gaps in treatment facilities adopted in terms of septic tanks/soak pit/FSTP particularly for rural areas and villages may be reviewed in view of health hygiene and the guidelines of MoUD. Ensure compliance of standards, including those of fecal coliform and setting up of proper fecal sewage and sludge management in rural areas. STPs need to have co-treatment facilities of septage rather than having isolated FSTPs. Guidelines of SBM - U 2.0 may be referred to in this respect.</p> <p>The action plan needs to be executed with stringent monitoring arrangements simultaneously in all districts/cities/ towns/ villages in a time bound manner without further delay. The Action plan may be readied by 20th January 2022.</p> <p style="text-align: right;">[Action: Secretary (UDD/ULBs/TP)/Secretary PHED/Member Secretary (APSPCB)]</p>
43 & 46	<p>Brainstorm with available experts and other stakeholders, welfare associations, corporates, religious, educational and charitable institutions in the State at different levels to evolve models for both solid and sewage management which can be fast replicated. Such brainstorming sessions may enable capacity enhancement of the regulators and the processes. Based on the pragmatic ideas generated, initiate special campaigns with community/media involvement.</p> <p style="text-align: right;">[Action: Commissioner (IMC)/ Secretary (UDD/ULBs/TP), PHED]</p>

47 & 48	<p>A centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level may be set up under the Chairmanship of the Principal Secretary (Planning/Finance) with representations from concerned Departments – Urban Development, Rural Development, Environment and Forest, Agriculture, Water Resources, Fisheries, Industries, PHED and Panchayats. This mechanism will be coordinated and managed by the Secretary (Urban Development) as its Member Secretary.</p> <p style="text-align: right;">[Action: Secretary (UDD/ULBs/TP)]</p>
55	<p>As regards the raising of funds, from generators/contributors of waste or by any other legal means, the ULBD was directed to expedite publication of the notification regarding levying of compensation for disposal of solid waste in non-designated places.</p> <p style="text-align: right;">[Action : Secretary (ULBD)]</p>
56 and 57	<p>As regards the setting up of a ring-fenced account as ordered by the Hon'ble Tribunal; the necessary action may be taken to deposit the amount by the Secretary (UDD/ULBs/TP).</p> <p style="text-align: right;">[Action : Secretary (UDD/ULBs/TP)]</p> <p>As regards availing the landfill sites in forest areas at Itanagar - Karsingsa and Dapo Yarlo, the concerned agencies (IMC/ULBs Department), were directed to follow the order passed by the Hon'ble Tribunal. If any grievance survives, it will be open to file an appeal in the Hon'ble Tribunal.</p> <p style="text-align: right;">[Action : Commissioner (IMC)/Secretary (ULBs)]</p>
58	<p>A monthly progress report with verifiable progress to be submitted to the EMC by the Secretary (UD/ULBs/TP) with a copy to the State Pollution Control Board over the Email: environmentmonitoringcellgoap@gmail.com.</p> <p style="text-align: right;">[Action: Secretary (UDD)]</p> <p>Six monthly progress reports with verifiable progress to be filed by SPCB before the Hon'ble Tribunal after taking approval of the Chief Secretary.</p> <p style="text-align: right;">[Action: Member Secretary (APSPCB)]</p>

The meeting ended with a vote of thanks to the Chairman and all the participants.

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O- Point Tinali, Itanagar

FOR.(Env)-22/2018/Part-I
Computer No. 53034

Dated the 25th May 2023

OFFICE MEMORANDUM

Sub: Summary record of the special meeting of the Environment Monitoring Cell held under the Chairmanship of the Ld. CS, GoAP, on 19th May 2023, from 1530 hrs onwards in the CS Conference Hall, 5th Floor, Block No. 02, Civil Secretariat, Itanagar, regarding finalization of the Action Taken Report (ATR) to be submitted as per the directions of Hon'ble NGT O.A. No. 606/2018 dated 24th November, 2022 -reg.

Apropos the matter cited above, I am directed to enclose herewith a copy of the approved Summary Record of the above mentioned meeting for your kind information and necessary action as per the schedule outlined in the minutes. A copy of the Action Taken Report in this regard may please be shared over email ID- environmentmonitoringcellgoap@gmail.com.

2.This issues with the approval of the Competent Authority.

Encl: As above.

(D. Dohu Robin)
Director (Environment)

Distribution

1. The Commissioner/Secretary (UDD, TP & ULBs) GoAP, Itanagar.
2. The Member Secretary, Arunachal Pradesh State Pollution Control Board, GoAP, Itanagar.
3. The Commissioner, Itanagar Municipal Corporation GoAP, Itanagar.
4. The Chief Engineer, Dept of Urban Development and Housing, GoAP, Itanagar.
5. The Director, Directorate of Urban Local Bodies/ Directorate of Town Planning GoAP, Itanagar.

Copy to:

1. The US to Chief Secretary, GoAP, Itanagar.
2. The PS to Principal Secretary (EFCC),GoAP, Itanagar
3. The PS to PCCF (EF &CC), Itanagar.
4. The PA to CCF (Env& CC) GoAP, Itanagar.



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Summary Record of the Special Meeting of the Environment Monitoring Cell held under the Chairmanship of the Ld. CS, GoAP, on 19th May 2023, from 1530 hrs onwards in the CS Conference Hall, 5th Floor, Block No. 02, Civil Secretariat, Itanagar

A special meeting of the Environment Monitoring Cell (EMC) was held under the Chairmanship of the Ld. CS, GoAP, on 19.05.2023 at 1530 hrs in the Civil Secretariat, Itanagar to discuss and finalize the half yearly Action Taken Report (ATR) to be filed in O.A. No. 606/2018. The list of participants in the meeting is enclosed herewith. The agenda points considered in the meeting are given below;

Agenda#1 To discuss and finalize the half yearly Action Taken Report (ATR) to be filed as per the directions of Hon'ble NGT O.A. No. 606/2018 dated 24th November, 2022 in the Hon'ble NGT, Principal Bench, New Delhi.

Agenda#2 Ensuring the compliance of the order dated 05.01.2023 of the Hon'ble NGT Kolkata, in O.A 94 regarding the installation of Johkasou STP having capacity of 200 KLD in the upstream of Yagamso River and the associated projects .

In the meeting, the CCF (EF&CC) made a presentation on the important facts and figures to be considered in finalization of the Action Taken Report (ATR) to be submitted as per the directions of Hon'ble NGT O.A. No. 606/2018 dated 24th November, 2022. It was also informed that the department wise actions regarding implementation of the directions of the Hon'ble Tribunal were identified and prioritized in the meeting held under the Chairmanship of the Principal Secretary(EFCC) on 22nd December, 2022. Thereafter the implementation of the actions identified in the prioritization meeting were followed up regularly through monthly meetings held at the level of PS(E,F&CC)/PCCF on 11th January, 2023, 3rd March, 2023, 12th April, 2023, and 17th May, 2023 .

A comprehensive review of the status of actions taken in pursuance of the orders of the Hon'ble Tribunal was also held in the meeting of the Environment Monitoring Cell held on 28th March, 2023 under the Chairmanship of the Ld. CS, GoAP. Based on the decisions taken in the meeting, the inputs were collected from the line Departments and shared with the Standing Counsel in the matter on 30th April, 2023. The counsel shared the first draft on 16th May, 2023 and the same was placed in the meeting for consideration and discussion.

Besides, it was also informed in the meeting that as per an order of the Hon'ble NGT Kolkata in OA 94/2020 in SD Loda Vs Union of India, the time lines committed by



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the Government of Arunachal Pradesh need to be strictly ensured. In the meeting, it was also informed that at the current pace of implementation of the projects mentioned in the affidavit of the State Government; several of the time lines mentioned therein are less likely to meet the committed schedule for commissioning the projects. Hence, the Urban Development Department, Itanagar Smart City Development Corporation Limited were asked to expedite the pace of implementation of the projects.

A summary of the discussion and decisions taken in the meeting are given below;

Agenda #1

Regarding Solid Waste Management, the Ld. CS, GoAP, and the Principal Secretary (Env & Forest) instructed the Urban Development Department(UDD) to identify towns which recorded reductions in waste collection compared to the last quarter.

The UDD may also properly analyze the reasons behind such a reduction in solid waste collection in the State besides reconciling data set with the APSPCB. The Department to come up with realistic data on Solid Waste Management .

The UDD was also directed to check if the Action Plan supporting 209 TPD was based on an already existing plant capacity or it also factored in an anticipated demand for solid waste processing capacity in the State in the next 20 years. The Department was directed to submit a complete action plan to cover the gap in the solid waste management in the State in tune with the directions issued by the Hon'ble Tribunal in the instant matter.

**[Action: Commissioner, (UDD/ULB/TP)/
Chief Engineer, (UDD)/ Member Secretary, (APSPCB)]**

Regarding Liquid Waste Management, the UDD was instructed to work out a timeline bound and action plan in collaboration with the local bodies to bridge the gap whilst justifying the requirement / non requirement of STPs in various towns. If STPs are required then they need to come up with an Action Plan.

**[Action: Commissioner, (UDD/ULB/TP)/
Chief Engineer, (UDD)/Member Secretary, (APSPCB)]**

The Ld. CS, GoAP, advised the Pr. Secy. (Env & Forest) and PCCF to discuss with the Commissioner (UDD/ULB/TP) in the matter of setting up of a ring fenced account to manage the compensation of Rs. 200 Cr. imposed by the Hon'ble Tribunal to immediately implement the same as already directed in the previous meeting.



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Besides, it was also directed to change the Chairperson of the State Level Committee to set up a single window mechanism notified on 25th April, 2023 to the Commissioner(UDD/TP/ULB) instead of Principal Secretary(Planning and Finance).

[Action: Pr. Secy. (Env & Forest)/ PCCF/Commissioner, (UDD)]

Agenda #2

The CEO, Itanagar Smart City Development Corporation Limited (ISCDCL) informed that there had been a land issue regarding Yagamso river STP project and that the matter have been taken up by the APEDA. He also informed that the bioremediation plant installation had been going on.

The Principal Secretary (Env & Forest) instructed to;

- a. Provide a completion certificate of the installation of the bioremediation plant.
- b. Submit a pragmatic schedule for completion of processing of legacy waste.
- c. ISCDCL to file an affidavit before the Hon'ble NGT, Kolkata seeking an extension of the committed timeline for commissioning the projects with a pragmatic time schedule.

[Action: Commissioner, (UDD/ULB/TP)/ CEO, (ISCDCL)]

The meeting ended with the vote of thanks to the Chair.

File No.UDH-12011(20)/1/2023
OFFICE OF THE CHIEF ENGINEER
DEPARTMENT OF URBAN DEVELOPMENT & HOUSING
MOWB-II,ITANAGAR::791111
Email:ceud.arn@nic.in::ph-0360-2214413/2217002 (fax)

MINUTES OF MEETING

A meeting was held under the Chairmanship of Chief Engineer, UD & Housing department on 10.05.2023 regarding the solid and liquid waste management. The Board discussed the challenges faced by many institutions such as Schools, Hostels, Hospitals, Resorts and other similar organizations. The amount of waste generated by these institutes can be quite significant and if not managed properly, it can lead to serious health issue and environmental hazards.

The effective solution to this problem is to practice composting at individual level. Composting is the process of breeding organic waste into nutrient rich soil that can be used for gardening and other purposes. By implementing composting pit institutes can not only reduce waste but contribute to the environment by producing organic fertilizer.

Hence, in order to mitigate and minimize the solid and liquid waste, all the Institutes, Hospitals, Hotel, Resorts, Schools etc has been directed to maintain the composting site at the individual level.

[Action: All EEs, UD Department and IMC/PMC]

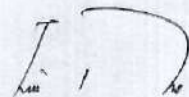


Chief Engineer
UD & Housing
DatedMay 2023

Memo No. UDH-12011(20)/1/2023

Copy to :-

1. The PS to PCCF(Env, Forest & CC), GoAP, Itanagar for information.
2. The all the EEs, UD Department Govt. of Arunachal Pradesh , Itanagar for information and necessary action .
3. The Commissioner, IMC, GoAP, Itanagar for information and necessary action .
4. The Municipal Executive Officer, PMC, GoAP, Pasighat for information and necessary action .
5. The Environmental Monitoring Cell, GoAP, Itanagar.
6. Office Copy



Chief Engineer